THE DEPUTY CHAIRMAN.: Now we take up Budget (General), 1990-91.

THE MINISTER OF FINANCE PROF, MADHU DANDAVATE) Will it also be passed, like that?

THE DEPUTY CHAIRMAN; If the House so agrees, the Chair has no objection.

SHRI P. SHIV SHARKER: Provided the Finance Minister gives some mora concessions.

### ALLOTMENT OF TIME FOR CONSI-DERATION OF THE CONSTITUTION (SIXTY-FOURTH) AMENDMENT BILL 1950.

THE DEPUTY CHAIRMAN: The Chairman has informed the Members that the Business Advisory Committee, at its -meeting held today, the 27th March, 1990, recommended that the consideration and passing of the Constitution (Sixty-fourth) Amendment Bill, 1990, will be taken up on Wednesday, the 28th March, 1990, and allotted two hours for the same.

I have also to inform that Mr. Mufti Mohammad Sayeed will make a Statement on the Kalshmir situation at 6.00 P.M. today. Yesterday, the Members were concerned about it. Today, the Government has come forward with the Statement and I hope you will discuss it in all seriousness.

THE LEADER OF THE OPPOSI-TION (SHRI P. SHIV SHANKER): Could the Home Minister's Statement be at 6.30 P.M?

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): I have no objection.

THE DEPUTY CHAIRMAN: So, it will be at 6.30 P.M.

Now we shall take up Budget 'General), 1990. Shri S. B. Chavan.

### BUDGET (GENERAL), 1990-91

SHRI S. B. CHAVAN (Maharashtra) Madam Deputy Chairman, the Budget has been presented by my esteemed friend, Shri Madhu Dandavate. I would, like, to, refer in. particular to the third paragraph of his speech, where, he. makes a statement about the constraint under which the Budget had to be presented to the House. In fact, he has said: "This is not with a spirit of acrimony but with, a view, to revealing to the House the grim realities...." That is how he has started.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN, REDDY) in the Chair] Sir, there are two or three points on which he "has dwelt, and the first point was. whether the Central Government budgetary deficit was Rs. 13,790 crores as on 1st December 1989. a level nearly double the deficit projected for the whole year in 1989-90. The second aspect about which he has made a special mention was that the wholesale prices had risen by 6.6 per cent since the beginning of the financial year. And the third point which he was pleased to mention was that the balance of payments position was under strain and that the foreign exchange reserves excluding gold and SRDs were down to around Rs. 5,000 crores. The fourth point was that the stocks of foodgrains have fallen to 11 millions. Sir, these are the four special constraints which the hon. Finance Minister has made a reference to...

Sir, I would like to request the hon. Finance Minister to see the total deficit of the, year 1988-89. And I may bring to his notice that the overall deficit which was projected high, if you would see the actuals for 1988-89—item No. 16—the overall

deficit was reduced *to* Rs. 5,642 crores. In the year 1989-90, the overall deficit was Rs. 7,337 crores. And the figure which they had quoted, Rs. 13,790 crores, has come down to Rs. 11,750 crores. This also is because of the non-plan expenditure which, in fact, I do not recollect. But I have heard from some of mv colleagues that one of the officers of the Finance Ministry

## [Shri S. B. Chavan]

came on the TV and said that the additional expenditure under Defence was agrees to during the regime of the Prime Minister, Shri Rajiv Gandhi. In fact, we would like to find out as to how far this is factually borne out. But the fact of the matter is that in 1989-90, for the first time, we had reversed the position of reducing the deficit budgeting to the extent possible. And that is why it becomes all the more necessary to see as to why is it that the hon. Finance Minister was in a terrible hurry to see that a number of items under which the arrears had to be paid for and were accounted for 1989-90, were not taken in 1990-91. So, these are the usual practices which, in fact, are being adopted to show that the deficit was very high in 1989-90 while the deficit has come down in 1990-91. In order to show a lesser deficit, this kind of a jugglery has been adopted, that is why I would like to bring to his notice that these are not the ground realities. The ground realities are totally different from'what he has brought to our notice.

Sir, I would like to bring to the notice of the hon. Finance Minister that there are three or four items which will have to be considered before we come to any definite conclusion as to what the overall deficit is going to be like. Sir, before I do that, certainly I am interested also in bringing to the notice of the hon. Finance Minister Col. 6 of this Budget at a Glance, on the very first page, where the non-plan expenditure has been shown. The non-Plan expenditure was Rs. 54,282 crores and the projection for 1990-91 is Rs. 64,343 crores, which means an increase of about almost 19 per cent. That by itself is a figure which definitely testifies that this is not an effort to bring down the revenue deficit but there is a huge deficit of 19 per cent over 1989-90 and if that be so, I am sure that the Eighth Five Year Plan we are going to end with a very huge

revenue deficit which in fact is a matter of great" concern'to all of us. One of the maladies which, in fact, has been troubling the total fiscal economy of this country is that capital receipts are Being used for revenue expenditure and this is not for the first time that we are going to do this. Continuously this has been going on. For the first time in 1989-90 we made some kind of an effort to arrest the same and to reverse the process, and things which were supposed to be untouchable so far, we had even gone to the extent of touching those items and see that the deficit is being brought down to the extent it is possible but with redouble vigour I find that all the expenditure is now going ahead in spite of the fact that the hon. Finance Minister made a reference in his speech that there are a number of items for which he will be interested in seeing that the expenditure is brought down to the extent possible. Administrative expenditure is growing at a very rapid pace and he would like to bring down this expenditure. The second thing to which he has made a reference was about the subsidies Which are being paid and he was pleased to state in one of the paragraphs that he himself was not quite sure whether these subsidies are rsachir.g the targetted groups. I was under the impression that having made a reference to these two items some kind of an effort will be made by the Hon. Finance Minister to see that the expenditure is brought down and the subsidies are being properly scrutinised with a view to see that the overall deficit Is being brought down. But I am sorry to say that "having gone through all the budget papers" which were supplied to us I do not find any such exercise being undertaken by the Finance Ministry.

Now, in order to give a correct picture as to how things were happening before and whether we should feel so diffident that the overall deficits are in fact going very high, the revenue deficit is also going very high, the *eco*. nomy seems to be in a very bad shane, this is a kind of message that our National Front Government, which has taken over, is trying to give to the world at large. I think that it will be a very sad commentary if in spite of the fact that we have a number of very good things to our credit if you were to see the overall rate of growth, I am sure the hon. Finance Minister will agree with me that for a decade before we had never reached beyond 3 to 3.5 per cent increase in the rate of growth. For the first time in the history we have been able to achieve about 5.2 per cent rate of growth on a long term basis, and for the Eighth Plan as a whole we were thinking of having a rate of growth of 6 per cent. So, at that end if you have to see the actual fiscal achievements under different heads, I am sure that the Hon. Finance Minister will agree with me that it is not only the expenditure which as booked but it is the physical achievements under different items which we have been able to achieve. We have been able to procure up to February about 11.7 m. tonnes of foodgrains an dthus could create a buffer stock of a sizeable amount. In fact this is totally inadequate looking to the requirements of the people. This kind of buffer stock is not going to be of any avail unless intensive efforts are being made to procure during the rabi season. We had to import a number of thin,gs in order to see that the open market interventions became operative and we have been able to arrest the price rise. That we had tried to do and to some extent certainly, we can make a claim that we halve been able to arrest the price rise

The balance of payments position was also one of the points which he mentioned. I am in full agreement with the hon. Finance Minister that this is a matter which really causes concern to all of us and we will hava to make a conscious effort. We will have to make determined efforts to see that our exports are increased and our imports are reduced to the bearest minimum. Imports can be of different items. In regard to imports which have some kind of an export orientation, certainly we cannot afford to restrict the import of such items. Bui there will be some item which, in fact you can avoid and the imports of such items can be reduced.

Sir, this is the kind of scenario in which power was handed over to the new Government and that is why, I do not think, there is any need to create an impression that we are in such a bad shape that we do not know what we are going to do. I can understand if, in order to justify your fresh levies, you want to create an atmosphere that the economy is in a bad shape, that our coffers are empty and, therefore, you tell the people you have to keep yourselves ready for bearing the burden which we propose to impose on you. That is perfectly understandable. Every Finance Minister has to do this unpleasant job. For this reason, if you say so, certainly, I will be the last person to take objection to it. I am one of those who will definitely appreciate criticism. But in the name of self criticism, if you go to the extent of self denigration and give a kind of alarming impression, to the entire international community that India, one of the leading countries among the developing countries, is in a terrible shape, who is going to be helpful to us? I think, the hon. Finance Minister and the other friends sitting on the ruling side seem to be under the impression that they are still in the Opposition and that they do not belong to the ruling Party. This is the kind of impression which is still persisting in their minds and that is why things are being exaggerated to such an extent that, without meaning anything, you are giving a wrong and an alarming kind of signal to the international financial institutions have paid tributes to India for managing its economy very well. But you are now saying that things are really in a very bad shape and that is why you would like to see that something new is attempted.

## [Shri S. B. Chavan]

Now, with this background, we will have to consider the new proposals that the hon. Finance Minister has put before us. The first question which, in fact we will htave to apply our mind to will be how far the deficit which has been presenter by the hon. Finance Minister is realistic. If it is realistic, certainly, we will be very happy that he has been able to bring down the deficit in terms of the Budget estimates, which is still very high. In fact, I am quite sure, for the year 1989-90, in spite of the fact that you have said that it is of the order of Rs. 11,000 crores odd, with the extra revenue also, in terms of the revised estimates the deficit will definitely come down. This is my impression.

THE MINISTER OF TJ NANCE (PROF. MADHU DANDAVATE): Thank you.

SHRI S. B. CHAVAN: This will be In terms of the actuals.

In, Ihis background, Whan we look at the new proposals there are certain items which make us feel. which give us an impression, that these have not been property provided for the overall deficit does not clearly indicate as to what the Finance Minister is going to do with these items. The first thing to which I would like to make a reference is, he has assumed contribution of Rs. 2100 crores as the share of Central public sector undertakings. According to me, this seems to be on a very high side. This is not going to be realised. There is bound to be a shortfall. You cannot have a figure which, in fact, is going to be double of what you have already achieved in 1989-90. Public sector undertakings are coming in the Centre sector and I do not think this this is going to be borne out by facts that you will achieve a contribution of almost Rs. 2100 crores from them. That is why I am sure

that this is going to add to your deficit for which you will have to keep ready

The second point which I have not been able to follow is, what exactly is the scheme that the hon. Finance Minister has in view. If we know anything, the. reports of the Reserve Bank of India and NABARD clearly stated that in the loan waiver scheme that the National Front had in their manifesto, if the scheme is confined to small and marginal farmers, weavers and village arti-sans, the total financial requirement will be of the order of Rs. 11000 to 17000 crores. Now it seems that because of pressure brought about by some people in the Government, it has been extended to all the farmers, the only condition being that he should not be a wilful defaulter. That is the only condition. I am really surprised, vesterday while answering a question in the House, the hon. Finance Minister said that the insolvency proceedings, which were filed by Mr. Joshi, they are also going to get the benefit of this. Does this mean that the kind of scrutiny whether he is a wilful defaulter or not is not going to be applicable to Mr. Joshi's cases? Those Who have applied in the court for insolvency proceedings, till the court were to take a final view of the whole thing, are you going to presume that they are all insolvent people and they are going to get the benefit ot the scheme that you have in view? Apart from that, my first objection is, if the whole thing is going to have the implication of Rs. 14000 to Rs. 17,000 crores, how have you made a provision of just Rs. 1000 crores? And then you also say that in the case of cooperative banks State Governments will undertake the same kind of exercise and if any assistance is required from the Central Government, that will also be taken, into account. So, the benefit is not only to go to the small and marginal farmers but part of it is also going to go to the State Governments also. So, the kind of scheme that you have in view

is still very intriguing to all of us. We have not been able to understand the exact nature of the scheme that you have in mind. Either you have not clearly stated the facts in your manifesto or you have misled the people by saying that all these loans are going to be waived, and after getting the mandate based on that promise you want to riggle out from it by saying that you are going to provide just Rs. 1000 crores and you are going to give the benefits to all the agriculturists. The first impression that I have is that most of this money is going to be taken away by kulaks and big landlords, and small people are going to be left in lurch, they are not going to be benefited by this scheme. An amount of Rs. 1000 crores is grossly inadequate. What is the explanation to this? We are certainly entitled to be enlightened as to what exactly is the scheme that the hoh. Finance Minister has in view. Within a small arhout of Rs. 1000 crores

how will he be able to do 1.00 -P.M. justice to an kinds of

fanners that he lias in view? Sir, the next point to 'which I would like ho make a reference is that a very important announcement was made by the National Front Government and I thought it was a very revolutionary concept -which had been expounded by the National Front Government-the concept of right to work-and they proposed to amend the Constitution to make it a fundamental right. When we tried to find out what is the provision that they have made in the Budget, I am sorry to say, in fact they have not been able to make any provision for this fundamental right. They are still to come for amending the Constitution and after the Constitution has been amended, to say thereafter that it will depend upon the availability of resources is something strange. One of the things on which I was myself surprised was that the Attorney-Gene-ral came on the TV and gave an explanation that even if it is accepted as a fundamental right, ultimately It will depend upon the availability of

resources. This is the first time I am seeing the Attorney-General coming on the TV and giving explanation on behalf of the Government. 1 do not think that the Attorney-General is competent to give any opinion on matters of policy. Ultimately it is a matter of policy which the Government has to decide. Yesterday, the Prime Minister was pleased to state that though they are committed to this right to work being guaranteed as a fundamental right, yet it would depend on the availability of resources. What exactly is the concept, we have still not been able to follow.

These are the two major commitments that the National Front gave to the people and this is the mandate on which you have come to have the Government in your hands. On both these issues, I fina that you are trying to riggle away by saying ultimately that resources are not available. In fact, in the very first President's Address which was 'placed on the Table and which came up for discussion, I had requested the Government to clarify whether it is in the shape of manifesto, or this has been properly scrutinised by the Finance Ministry and all other administrative Ministries concerned. I was waiting till the last, but there was no explanation given by anybody. On the other hand, the Finance Minister himself the Prime Minister and all the other Ministers have been openly saying some of the Members of the Lok sabha and the Rajya Sabha and others from their parties have been going out and telling people, "You need not pay, your loan is now going to be waived". This is the kind of atmosphere that we have generated. It is perfectly all right, this is a part of your policy that you had announced. We were So happy and we were actually waiting for the directions that will be issued to RBI NABARD on the issue of waiver but I find that there is no explanation. And I am sure it will be extremely difficult, I can understand Finance Minister's predicament that though policy pronouncements have been made, he just does not have the resources. In

256

# [Shri S. B. Chavan]

spitg of the fact that he has levied huge amount of taxes, I do not think he is going to be in a position to provide substantial amounts for implementation of the mandate which they got from the people.

The third point about which I would like to make a referenca is about the employment opportunities both for women and youth. These Ere the people who have been given all kinds of promises. Youths have been told, you are going to get employment opportunities, a number of .jobs are going to be offered and a new kind of policy is going to be followed by this Government which will give job opportunities to all the youth. I was trying to go through the papers to And out whether any additional provision has been made, both for youth as well as women. At least, to my recollection, I have not been able to identify Or point out that this is the additional provision which has been made and on the basis of that they can possibly claim that they have implemented the mandate which was given to them. Certainly, this and which I will be another area on very happy if I am enlightened by the hon. Finance Minister that these are the programmes which in fact we are committed to and there is co question of running away from them. All these programmes will have to be provided for. Why I am mentioning all these programmes is because you have not made any provision, and if you make provision, then your deficit increases. That is why I am mentioning all these points. These are the points which clearly show that these are your commitments and you have not made any provision for the same. If these programmes have to be implemented, then you will have to provide for the same and thereby increase your deficit and then admit that actually what we have provided as a kind of deficit it is on the lower side; it will be much higher than what we are asking the people to believethat it has been reduced considerably.

Sir, I have made reference only fa three or four items. It does not necessarily mean that all the other items have been provided for. My only point is, these are the glaring instances which come to the notice of everybody concerned. Major items have been totally left out-either they have not been provided for or they have teen provided for in a grossly inadequate manner-which clearly indicates that at the end of the year you will have to come before Parliament saying, "I have tried my level best to decrease the deficit but I could not do the same because of this, that and other factors." I am sure, you will have to take that kind of a stand.

Sir, there is another issue which again is one of the areas which they have been oft repeating, and that is about price rise and the promise they have given to the people that they would like to bring down the prices. That was another commitment which the National Front party have made to the people. If you see the levies en different items, petroleum products have been taxed heavily, iron and steel and tyres are going to have a cascading effect and price rise is going to be there all along the line. In fact, I will be happy if the honourable Finance Minister can convince us that in spite of the increase in costs it is not going to lead to price rise. I was my self surprised that one of the expertsfor whom I have great esteem-the Finance Secretary came on the TV and said that it is an anti-inflationary budget. By bringing down the deficit from Rs. 13,000 crores to RE. 11,000 crores, is it the claim of the Government that this is an anti-inflationary measure that they have undertaken? I can understand inflation not being allowed to go up but to say that it is anti-inflationary, I cannot understand it. At least, I am not an economist and that is why I would like to understand what exactly is the implecation of this kind of a statement. Anti-inflationary budget may mean

that there will be no deficit financing hereafter, or the the of inflation is going to come down considerably. That is the kind of impression that one gets. Apart from the other levies that I have pointed out here, about petroleum products certainly I am one with the honourable Finance Minister in saying that the rate of increase of petroleum products which we are importing is, in fact, something which we cannot afford. There is no doubl that OUT import of petroleum products is on the increase. This has to be contained But is this the method to some level. by which you are going to do it? 40 to 45 per cent of the vehicles belong to the Government and the rest of the vehicles belong to the companies, and no matter how much increase you have on the petroleum products, the requirement of petroleum products is going to increase. An eight per cent rise in the requirement is definitely on the high side and, in fact, soma other methods should have been devised in order to see that our requirement is pegged down to a lower level. As if this was not enough, in spite of the concessions which the Railway Minister was please to announce on the floor of the House, all freights and fares have been increased considerably, 10 per cent increase in the freight, and during the lean period, I believe, it is 7 per cent. So, on an average it will come to about 8 per cent to 8.5 per Is this 8.5 per cent increase in cent. the freight really going to have an anti-inflationary effect? I am sure, all transport costs are being passed on to the consumers. So, the prices of everything are bound to increase in spite of whatever you may have in view.

As if this was also not enough, the Posts and Telegraphs Department has also increased the rates considerably. So, with all the three taken together, what is the total effect on the Economy of this country? I am sure that instead of arresting the price-rise, definitely it is going to increase the prices. The rate of inflation is definitely going to increase. And I won't be surprised if this year itself we reach a rate of 51 RS—9. inflation which is in double digit. That is my apprehension.

I would be the happiest person if the Finance Minister can point out "These are the action plans that we have in view, these are definite steps that we are going to take which will show that the inflation does not increase and the prices are going to be kept under check.' At least in the Budget papers that I have gone through, no action plan is visible to me at least. That is why certainly the House will be interested to know what definite steps are under contemplation which the Finance Minister proposes to take in order to see that this is being brought down,

Mr Vice-Chairman, I would like to read the guidelines which were given in the Economic Survey. In 1985 these guidelines were prescribed. If these guidelines are any indication, I am sure the hon. Finance Minister will have to give very serious consideration. On page 7 of the Eoconomic Survey, 1989-90 it is said:

"The Long Term Fiscal Policy (LTFP) announced by the Government in December 1985 had indicated some broad targets. When the actual out turn is compared with these targets the broad picture that emerges is as follows;

(a) performance of Tax Revenues has been more or less on target, although indirect taxes have performed better and direct taxes remains slightly lower than the targets.

(b) Non-Tax Revenues have also performed well.

(c) Non-Plan revenue expenditures exceeded plan targets by significant margins, in particular Defence, Interest Payments and Food and Fertilizer Subsidies were substamtially above the targets. [Shri S. B. Chavan],.

(d) Both market borrowings and budget deficit exceeded the targets by wide margins^

. Contribution of public enterprices fell short of .projections by significant amount.

(f) The size of Centre's plan and assistance to States and Union Territories were also well above the Seventh Plan targets.

So, these were the projections,, these were the targets that we had accented in 1985, and non-rOmPliape'Cwiih some of them is an are's, to which 'the hon. Finance Minister will have to pay special attention and see that these are achieved. That is why it becomes all the more necessary that you try to concentrate on these tarpets arid try to find out what exactly have beer, trie reasons why we have riot been- able to reach the targets which Were prescribed by the experts in the field I must also bring to hon. Finance Minister's notice the features which, in fact, were also emphasised by the Ninth Finance Commission .-. My esteemed friend Shri N. K. P. Salve, has been, the/Chairman of that Commission. They have-also given guidelines. If you were to see Chapter IV Report II of, the Ninth Finance Commission on page.paragraph 4(b), it says The objective, criteria constituting

our approach in assessing.. the Centre's revenue, receipts and, aon-plan revenue, .expenditure,-are the follow-

(1) The Centre -should 'set an example to he States,

(2) The Centre Should -improve On its own past performance.

(3) The pise rise assumed 5 per cent should: be -fully; captured in tax buoyancy

(4) The real growth of GDP assumed at 6 per cent'should be reflected fully in the tax-yield. (5) The Centre should move towards the objective of eliminating deficit. The tax revenue yield . should reflect some further increase resulting from better efficiency in taxation policy and administration.

 (o) General items of non-tax revenue receipts should also partly reflect general pri-e-rfse which increases the cost of the services
 rendered.

(7) The increase in non-plan revenue expenditure consequent on . general pricerise should be -. marginally below the rate of price. rise.

(8) The real increase over and above the effect of price-rise in non-plan expenditure should be less than the rate of growth of GPP. This would imply an over-

all nominal rate of increase—real increase plus prii.-e-rise effect of nonplan revenue and expenditure' of around 9 per cent per annum.

(9) Within the level of overall rate of increase, the higher growth

, rate needs all interest payments and other unavoidable expenditure should be accommodated by downward adjustments of the rates of increase in other items of non-plan revenue expenditure."

So, these are the two guidelines. One is In the Economic Survey and another . is in the Ninth Finance Commission's Report, which clearly indicate that a conscious effort will have to be made to see that we are able to achieve the ideal of reducing the overall deficit and specially the revenue deficit that I was talking about.

"The recent price-rise which, in 'fact, I would like to bring to the notice of the hon. Finance Minister, is re-'ported in the Press. There is a sharp rise in the wholesale price index. This is of this week itself. This is The *THmeS of India* of March 26. 1990. It

### **261** Budget (General)

[27 MARCH 1990]

clearly indicates with all the commodities index based on 1981-82 at 100, for the latest week ended March 10, 1990 it rose sharply by 0.4 per cent to 169.4 from 168.8 in the previous week. In this context this clearly shows that the prices are on the increase. There is going to be a much higher increase in the prices in the Periods to come. That is why it will be very necessary for the Government to make a conscious effort and come before this House with a definite plan of action as to what needs to be done and what they are proposing to do in order to see that the deficit is being brought down to a considerable extent and unnecessary administrative expenditure is being avoided and every effort is being made to see that the subsidies which are rising year after year in fact, are really reaching the targeted groups. Surprisingly, in fact, this was one of the issues which has also been faced that in the food and fertilizer subsidy. fertilizer subsidy is given not to the cultivators, but it is given to the manufacturers of the fertilizers. In the name of these cultivators and farmers, we are trying to subsidise the manufacturers.

The retention formula of the fertilizer industry is a matter which will have to be considered very seriously; otherwise I don't think that we can give any relief to the cultivators.

I am very happy that the budget makes a categorical statement that we will have Agricultural Policy Resolution as we have Industrial Policy Resolution, 1956. It says that they are going to come before this House with a clear statement as to what they propose to do in the matter.

Regarding fixation of remunerative prices, the Minister incharge was pleased to state that they are going to consider one or two more items. This is not a new thing and in fact this was already a decision taken by the previous Government. So there is nothing new in the formula that this new Government is claiming. They say that they have decided to give

remunerative prices and there is going to be a change in the formula of fixing the prices. They also say that the Price Fixation Committee which is being appointed by the Government is going to take into account the contributions of the farmer himself; entrepreneurial contribution of the farmer is one of the items which they are going to take into account. The minimum wages or the real wages whichever is higher is also going to be part of the expenditure which they have claimed. In fact, these are the things on which we have already taken a decision. I was also trying to search for the new items which the hon. Finance Minister mentioned in his speech and that was about the Central subsidy to the industries which are to be located in the backward areas. I have not been able to locate enactly what is the provision that you have made. May I know from the Minister whether he has given up the idea of a growth centre or is he going to stick to the old concept? There were three categories of Central subsidy area, 'A' category, 'B' category and 'C category. 'A' category area was entitled for 25 per cent of the Central subsidy and concessional finance from the financial institutions. 'B' category area was getting Rs. 15,000 Central subsidy and the same concessional finance from the financial institutions and the 'C" category was entitled for 10 per cent Central subsidy and concessional finance from the financial institutions. I was trying to find out whether there has been any definite provision made in the budget for 1990-91 but I have not been able to locate it. If there is any provision made in the budget, certainly I would like to know. You will have to make a provision of a substantial order. These are the ponts certainly on which I woul like to be enlightened by the hon. Finance Minister. Let him say that these are the areas which are very important from our point of view and we have made a definite commitment for the same

we have made a provision in the budget and this is the kind of relief

that we proposed to give to the people.

263

[Shri S. B. Chavan]

Budget (General)

My only objection, Sir, is about the kind of promise which were made to the people. If I am avowed to say so, I am sure that the National Front parties never thought that they were going to come into power. So reckless promise were made and now it is the fate of the new Finance Minister to carry out all the commitments that they have made, In the initial period may be he would have got away from it but repeatedly they were bent upon repeating the same argument over and over again and get themselves committed to it not as a party programme but this has become a Government programme. Are you committed to this programme? Certainly the House is entitled to know from the Government as to what are the provisions that you have made or what you propose to do in the matter in order to implement what you have promised or admit that you have made false promises. You have made promises which, in fact, are beyond the capacity of the Centra] Government to fulfil. I am sure you have hardly any option. Either you admit that these are false promises that you have made to the people or bring before the Parliament as to what exactly is the plan of action which you would like to implement and see that the targeted groups of the farmers, the right to work to all the people and youth and women, they are being given the kind of relief that you have contemplated and about which you have made an appeal that all their problems are going to be solved. 1 think these were the few broad issues which I thought I should mention in order to elicit exact information from the Government so that we are able to understand and appreciate what exactly are the implications of the Budget of 1990-91. Thank you.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY); Shri Kamal Morarka.

SHRI KAMAL MORARKA (Rajasthan) Sir, there is hardly any time left. Only three minutes are left.

THE VTC&CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): you begin your speech and then after lunch, you can continue.

SHRI KAMAL, MORARKA; Sir, I rise to support the Budget proposals. *(Interruptions)* 

PROF. CHANDRESH P. THAKUR (Bihar); Change your habit.

SHRI KAMAL MORARKA: Starting on that note, Sir, where Shri S. B. Chavan was speaking and when I was analysing the financial position of the country I was just trying to recall, except, of course, that his language and command is much superior to mine, the contents were exactly the same that I have been speaking for the last two years. (Interruptions).

SHRI s. B. CHAVAN. So, there is no new commitment.

SHRI KAMAL MORARKA. From the analytical point of view Shri Chavan's points fall into two or three part's. *(Interruption)*.

MISS SAROJ KHAPARDE (Maharashtra) Mr. Morarka, are you really supporting the Budget?

SHRI KAMAL MORARKA: Of course.

MISS SAROJ KHAPARDE: I don't believe that.

SHRI KAMAL MORARKA; Unstinted and solid support. (Interruption).

SHRI V. NARAYANASAMY (Pondicherry). Otherwise, he will be removed from the Janata Lal. (Interruption).

SHRI KAMAL MORARKA: At one point of his speech, he said that in spite of these achievements and growth etc. this new Government is always saying that the economy is in bad shape. "Are we really in such a bad shape?" I think, that is the central question to which we should address ourselves and the part of the Economic Survey 1989-90, which Shri S. B. Chavan quoted itself is an eloquent testimony to the financial and fiscal mismanagement in the five years pre-ceding the last Economic survey. That was the Economic Survey presented by Shri S. B. Chavan. It gave an account of how the long term flscal policy presented in December 1985 had totally failed. I agree with him that the problems that he addressed himself in that Economic Survey which I had held last year were hardly tackled in the last year's Budget, those problems remain. The same problems remain today. I am afraid, one thing I will have to admit and that is, a drastic financial restructuring that is required has not come about. This Government has been in power only for a hundred days. This Budget doeg not financially restructure the economy which is the need of the hour. We must understand that the central question to which we should all address ourselves-it cuts across party lines-is the severe maladies that have crept in the economy in the last eight-ten years which the Ninth Finance Commission has very rightly pointed out and one "abobasic thing they have said is, lishing the revenue deficit is an absolute fiscal imperative." I do not think we can put it more accurately than that. Having said that, let us see what are the options available to us. The revenue deficits are there. The need for development is there. The tax revenues, as the Economic Survey has shown, have largely kept to the target. There are certain areas like public sector undertakings which have not fulfilled their role as envisaged in the long term fiscal policy of December 1985. In the Seventh Plan period which coincides with the period of the previous Government, for the first time, we have seen that the entire Plan targets have been met either by borrowings or by deficit financing.

PROF. CHANDRESH P. THAKUR: It is a compliment.

SHRI KAMAL MORARKA: Is it a compliment? I would like to be enlightened on that. *(Interruptions)*.

PROF. CHANDRESH P. THAKUR: You said plan targets have been met.

SHRI KAMAL MORARKA: i hold Prof. Thakur in very high esteem.

THE VICE-CHAIRMAN (DR. G. VIAYA MOHAN REDDY) The hon. Member will continue after lunchbreak. Now the House is adjourned till 2.30 P.M.

The House then adjourned for lunch at thirty minutes past one of the clock.

The House reassembled after lunch at thirty-three minutes past two of the clock.

THE VICE CHAIRMAN (phriSmati Jayant Natarajan) in the Chair.

### BUDGET (GENERAL), 1990-91-Contd.

SHRI KAMAL MORARKA. Madam, as I was saying, there are certain things on which there should be no dispute at all and I was surprised when Mr. S. B. Chavan was objecting to the new Government describing the econonomy as it is in its present condition. He asked a question; "Is the economy in bad shape?' Now, as I was saying, it is not a question of the economy being in a bad shape or being in a good shape. But let us all admit that over the last seven, or eight years, severe distortions have crept into the economy. In that, please don't take our word for it. Mr. Chavan's own Economic Survey, presented to the Parliament last year, is there which he himself quoted in bis speech and that Economic Survey lists the maladies that have entered into the economy. That was presented last year in March and, eight years or ten years prior to that, during that period the same Government has been in power. I am sure Mr. Chavan, while listing out the

[Shri Kamal Morarka]

maladies, will not ignore these distortions. He himself read out from the 1985 Long-Term Fiscal Policy and mentioned what if projected, and he himself read out from his own Economic Survey saying that this has not been fulfilled and there have been severe distortions and now, on that part of the analysis, I totally agree.

SHRI DIPEN GHOSH (West Bengal); Whom are you addressing? Mr. Chavan is not here now.

SHRI KAMAL MORARKA: He spoke before lunch and he has "ow gone away. He was reading out and I really could not understand as to what he was driving at. am saying this because last year this is what I had exactly said when he was the Finance Minister and in his reply he rebutted everything. Last year he rebutte^ everything and, today, he is repeating everything, I said. So, I will leave it at that.

Now, the distortions in the economy are known to all concerned.

PROF. MADHU DANDAVATE: That is right.

SHRI KAMAL MORARKA | The point that has been, made is that there has been growth, that there has been an unprecedented growth during the last few years and yet the m?w Government is trying to hide that fact. Even when you were sitting here on this side and we were sitting there, you could see my speeches, the speeches I made at that time. We have not said that there has been no growth. We have got two questions to ask; 'Growth at what cost, and growth for whom?

**PROF.** MADHU DANDAVATE That is right.

**SHRI** KAMAL MORARKA; These are the basic questions on which we differ, you people now are talking of the growth rate, of the industrial growth rate figure of five per cent or

seven per cent or ten per cent. Now, you will see from the figures or statistics of industrial growth that in the year 1986-87 they had made a major change in the method of calculation of the industrial growth rate figure. The weighted average has been significantly altered and now you cannot compare the growth rates. You are now talking of industrial production in terms of the growth rates which the statistics show for the 'seventies and eighties'. But you cannot compare them. Even leaving aside that, you take the average GNP-I am .glad that Prof. Thakur is here and he is going to speak; I am sure he is going to speak and I am sure he will deal with this question. You will find this question emerging; Is it not a fact that in the total growth figures the proportion of the services sector has significantly changed over the last five years? In. the First Plan period, out of the total GNP of the country, 00 per cent wag accounted for by the agricultural sector, 24 per cent by the indus-trial sector and  $^{15}$  per cent by the services sector. In the 1985.-88 period, for which statistics are available, I am sure, the story continues. For the next two years, the agricultural sector contribution came down from 60 pe cent to 33 per cent; industrial sector grew from 24 per cent to 27 per cent; and the services sector increased from 15 per cent to 40 per cent. With regard to the growth that we are talking of today, forty per cent of that consists of the services sector. And what is the services sector? It consists of Defence, Communications, Transport, Banking and Insurance and Public Administration, and herein lies the clue to the whole mystery. If the growth rate is slow, you step up the Government expenditure. If you step up the Government expenditure even by deficit financing, even by borrowing, you will achieve the growth rate

SHRI DIPEN GHOSH: Even by borrowing?

SHRI KAMAL MORARKA Yes, Now, what is it that we have done? We have shown the growth, rate to the people and said, "Look here. Our growth rate is so much. We have achieved it." But by what methods? By borrowing money, by printing currency notes, thereby fuelling further inflation and reducing the purchasing power of the people

SHRI DIPEN GHOSH; Of the poor people.

SHRI KAMAL MORARKA I will come to that later. No problem. Now, in this, let us not dispute on facts; We may have dispute on the strategy and We may have differences of opinion. But let us not push the facts under the carpet.

What I am saying is that the growth rate as projected for the last" Ave years is not growth rate which comes as direct addition to the people's income by way of employment generation, productive employment generation or purchasing power in the hands of the people. Let us look it in any way. It is very easy to see and no economisj is needed to see' that. In the last five years, is it or is it not, a fact that in spite of 40 per cent of the people . living below the poverty line, the visible expenditure on consumer durables, on 5-star hotels, on private transport on various types of luxury ga"dgets<sub>)</sub> has visibly increased, has significantly increased? How has that happened? It is because of the concessions, tax concessions. I the last Ave years'. Budgets, tax concessions have gone to a particular section of- the population and that population's purchasing power has definitely increased and that purchasing power has fuelled the industrial prospects of these limited items. What \ye are trying to say is that that kind of growth is a distorted growth, merely to show to the people. Whom are we trying to They World Bank? The impress They World Bank? The IMF? Mr. Chavan said that we are alarming the international community by saying that the economy is in a bad shape and the coffers are empty. He has been the Financa Minister and T have great respect for him. But I

would like .to mention that the international community does not go by our statements. The international community, goes by hard facts. The World Bank, the IMF and the other international 
institutions know, what the exact position of India is as far as indebtedness is concerned as far as growth is concerned. By merely changing the 'figures or the- index you cannot impress .them." We can only impress ourselves. Yes, that ' statement has alarmed my; friends on the other side. But I do not"think that that statement has ' alarmed' anybody-' internationally. Our creditworthiness in the international market is the same as it was three months ago. It does not change dveinfght with' the change in Government. Economics statistics, remains the same. Merely because somebody says. the coffets'are. empty, do you think the international market changes its course? This is a very facile view to take. I am serpris.M Shankarraoji said, it,. 'Mr chayan talked on lw points raised in our manifesto. One; the ..loan, waiyer ..scheme for. farmers. Two: the right to work. I shall dea with these two, specifically before coming to the general economy.

On the loan .waiver scheme he said two" things' which are', most contradic to.fy. He" said'?n tne'manifesto we had said that we will waive loans of small and/"marginal farmers. As per the Budget ^peeCh the ritiance Minister it appears that; the Finance Minister extended 'the scope to' ail farmers except wil fiil defaulters. On the other Band; he salid that "they "are providing only R's. lOOO' crores. it appears that you have reduced your scope from the original manifesto promise. Now, both cannot be true .

PROF. CANDRESH p. THAKUR. 1 think the point that he was trying to make is that the loan waiver is for everybody, arid the calculation was **that** the total figure would be roughly Rs. 13000 to'Rs.' 14000 crores

SHRI KAMAL MORARKA; I think I will clarity it....

PROF, CHANDRESH P. THAKUR: Against the estimated magnitude of Rs. 14000 crores—or take the lesser figure of Rs. 13000 crores—the provision in the Central Budget is only Rs. 1000 crores. That 1s one part. It is an insufficient figure. Worse, the small borrowers who invariably borrow from the cooperative Sector have been left a\* the mercy of the State Governments without any specific commitment or refinance from NABARD...

SHRI KAMAL MORARKA: I\* you hear me fully ...,

SHRI JAGESH DESAI (Maharashtra) You have made it clear that only they will give it,

PROF. CHANDRESH P. THAKUR: The other point Mr. Chavan was raising was that even this Rs. 1000 crores is applicable to people regardless of the size of the landholding.

SHRI KAMAL, MORARKA: I Will deal with these two points. No problem. I have understood what he has said. I have fully understood the problem, the political problem, that here is a promise which you thought we can never meet, and the Finance Minister by his ingenuity has found a way out for meeting that promise. I will tell you what happened. It is true. You talk of prudence. When the National Front manifesto said we are going to waive loans of small and marginal farmers,-I am glad he has raised the point-' there was a competition among the Congress- I Chief Minister in the last three months to announce bigger bonanzas. Mind you, the Central Government had some resources, some source of getting money; the state Governments have no recourse. And yet they went on making promises. I will only request you, please don't be misled by newspaper reports. Whose calculation is this that to fulfil that promise you

require 20,000 30,000 or 40,000 crores? These are shots in the dark. These axe calculations which nobody can make. The fact is that statistics, accurate statistics, are not available instantly on what are the total loans of small and marginal farmers from the various nationalised banks, cooperative banks, regional rural banks. Now, the promise stands. What Is the promise? The promise is to help the small and marginal farmers to get out of the indebtedness. It is not a carte blanche. I can say with all the force at my command that what the Finance Minister has announced does not mean that rich farmers should go scot free ...

श्वी रास भवधेश सिंह (बिहार) : मैडम, इन्होंने कहा कि प्रभी तक एक्चुग्रल स्टंटिसटिक्स कर्जे के बारे में उपलब्ध नही है। सरकार को ऊ।ए हुए तीन भहीने हो गए हैं और ग्रव उसके पास फ्रांकड़े, बजट पेश करने तक भी नहीं है। तो फिर कब होंगे ! बजट के पहले तो उसके स्टंटिस्टिक्स चाहिए। तो ग्रव एनाउंसमेंट करना चाहिए।

थी कमल मोरारकाः ठीक बात है।

श्री राम ग्रवधेश सिंह : बिना स्टेटेंटिस-टिक्स रखे हुए आप तो सरकार का दिवाला निकाल देंगे।

SHRI KAMAL MORARKA: On this pratlcular point I feel very strongly; I think we will all agree that While it is necessary to help small and marginal farmers, it is also necessary to maintain the confidence in the banking system and prudence in budgeting. I think we all agree—nobody can agree more than Mr.

Chavan, I am sure......(Interruptions) I am surprised. I 'do not see. Merely because it is difficult to meet... (Interruptions). I do not agree that we cannot fulfil the promise of helping the small and marginal farmers. It requires effort. It requires a great deal of work. We will have to sort out who are the small and marginal farmers. and how much money is required. If a thousand crores of rupees is provided, that is not the be all and end all. If we require more money, why not more money can be provided for the small and marginal farmer? there are Supplementary Grants. In the last five Years I have seen. So much money is being provided for the Apra Utsavs and what not. *(Interruptions):* Let us not go by this.

SHRI A. G. KULKA.RNI (Maharashtra) : Madam, Pupal Jayakar has resigned. That's why ...(.Interruptions)

SHRI S. B. CHAVAN Is it the case of the hon. Member that Rs. 1000 is a token provision and that is why it will be a higher deficit later on? (Interruptions)

SHRI KAMAL MORARKA: Not at all. Not at all.

PROF. MADHU DANDAVATE: I will reply later on. But In your absence in this House as well as in the other House and in the Consultative Comsmittee I said thai in this there can be various parameters and which are the sections which will be kept out. whether current dues or overdues, whether wilful defaulters or all. And even when we say irrespective of size, when people take Rs. 2000 or Rs. 3000 or up to Rs. 10,000 it is not big kulaks or Birlas. Then again the question is whether shortterm or long-term. If you take different parameters, actually I told the House that the estimate is different, and while I mention what are the parameters, while replying I will clarify

SHRI KAMAL MORARKA: I only wish to reiterate that the whole idea is to help the small and marginal farmers within the parameters of the banking system that we have in this country without the people at large losing confidence in the banking system. After all, it is public money. Let us not have any fear on this account. At the same time I quite agree that details will have to be worked out in the process.

The second question which Mr. Chavan raised, what about the right to work? And he said that the Fundamental Right to Work will be a very costly process. Again there is a lot of calculation going on in the Press. Yesterday Ram Awadheshji said that Rs. 36,000 crores will be required if everybody has to get work in the country. No, the right to work we are asking as a Fundamental Right. And in the Budget a small beginning by way of Employment Guarantee Scheme has been included. Last year there was the Jawahar Rozgar Yojana which was announced with great fanfare. I was one of those who said in the House that ....

SHRI RAM AWADHESH SINGH: That was a bluff.

SHRI KAMAL MORARKA: Please. I do not agree that any Rozgar Yojana is a bulff. I only said in the House that let us not be misled.

SHRI RAM AWADHESH SINGH: Do you like to play another fraud?

श्वी कमल मोरारका : ग्रापका टर्न श्राएगा तो बोालए, काहे को ग्राप बोच मे इटरप्ट करते है ! ग्रगर ग्राप ऐसे ही करते रहे तो हम ग्रापको बोलने नहीं देंगे । ...(व्यवधान)

On the right to work the whole idea is employment generation. Jn the last five years what we strongly objected to was that the investment in the industrial sector has been made in such a manner that does not generate employment. In the last five years, whatever industrial growth and even assuming what are the figures, change of figures and all that, you put them aside, what has happened on the ground? Industrial employment has shrunk, one out of sickness and one out of computerised and automatic industry. Now, the fact remains that most of the foreign technology about which many economists say that the moment you enter foreign collaboration you get upgradation of your own

## 275- Bubnet (General)

### [Shri Kamal Morarka]

technology-that Has not Happened in this country. We have seen foreign collaboration working in the private sector in the last 20 years without any research and development. That is just a drain on the foreign exchange. This whole strategy of industrial development we are against. The right to work stems, our basic idea stems, from this Agro based industry, village industry. Technology import is welcome. But it should be only in areas where cur own country will benefit, not for consumer durables and not for fancy ideas. In this country I think the marketing people have taken over. By using some slogan, they can always market, any product. Pepsi Cola has been marketed in this country in the name of Punjab. When you go into details, you will find that Punjab is nowhere, neither in the matter or employment nor in the matter of farmers" products. - (Interruptions) So, we are against that kind of growth.

I had made three complaints to Mr. last year about his Budget. Chavan I am happy that Mr. Dandavate has met with those complaints. Firstly, I had said that the Budget must make up the mood of the people. I had complained that the last three or four years' budgets never made the mood of the people on matters such as austerity or control of expenditure or a focus that the. rich should be taxed more. This Budget contains all those ingredients. The Finance Minister has restructured the saving mechanism in S: way that the rich can take tax shelter, but they will have to save more. This Budget contains a 11 those Previously, the weightage was in such a way that you could get the same benefit for, the same amount of saving whether you were rich or poor. Now the rich will have to save more to get the same benefit. (Interruptions) You can deal with this point later. I have studied the Finance Bill thoroughly. 1 am ready.

Ths second point is about black money. The Budget leaves the matter

open and says that on black money let us have a discussion. But the last three or four years' budgets have been conspicuous by then silence as it black money does not exist in this country.

The third point is about the public sector. This Budget says that we expect a higher revenue from the public sector this year. Mr. Chavan has said that he does not think that Rs 2100 crores can come. It is prediction or astrology. I don't think so. I think the public sector is at a stage where all efforts should be made to see that their revenues improve. Last year I had called if a course-correcting budget'. I had believed that the last year's Budget was a U-turn budget compared to the previous two years I had believed that lots of things were year's Budget. I did done in last not agree to the transfer of Rs. 2300 crores from the Oil Fund. But apart from that, the basic scheme of the last year's budget was welcome because .....

SHRI S. B. CHAVAN: You are also doing the same thing.

SHRI KAMAL MORARKA because it was a reversal of what had happened in the previous years. As I can see, this year's Budget has a focus that the rich people must give a large share to the Excheauer. Take, for instance the corporate sector. A beginning has been made to simplify the tax stucture. What had haopened about the investment allowance? We had put investment allowance which allowed companies to almost escape total taxation by rapid expansion. It was again with public money. Then to counter that, we say: "No, no Some tax they must pay." So, we put 115J. A minimum of 30 per cent they had to pay. Now all that has been removed. It is a simply thing. Let us not have investment allowance. Let us not allow them to escape taxation. Again 115J became a bone of contention because of various interpretations. It has been simplified. Forty per cent

#### 277 Bndm (.General)

tax. This is the first step towards that. I am sure the Finance Minister will consider further simplification either in the Direct Tax Code or in the next year's Budget. I think this route should be taken. All exemptions which complicate the tax law should be removed and the tax rate should be reduced pro-tanto. Of course, in the present case, we get even more revenue.

Now take the total structure of the Budget. The expenses remain the same. The three items which Chavan mentioned are exactly Mr. the three items which I mentined last year, i.e. defence, interest and subsidy. They account for 60 per cent of the Budget. Which Finance Minister can do anything about ii? The general complaint that I have heard from the people is that the petrol prices have gone very high or Hon and steel prices have gone high as if the Budget is harrsh. My frank opinion is that the Budget is not harsh enough. If we want to restructure our economy, we must tighten the belt fro or 6 years, have a harsher dose of taxation and have simplification. At the same time, you must give relief to the poorer sections of the people. But the tax-payears, the corporarte sector and the industrial sector have to be taxed more. We have to look at the tax structure to tax them more with a view to gel the revenue. Today, the need is to make taxation effective. Unfortunately, the taxtion is on paper. You see the buoyancy of the tax revenues. Even in spite of sharp increases in excise duty\_ the buoyancy is below one. It indicates tax evasion. The whole system is structured in a manner that there are leakages and evasion everywhere. This is the first beginning. And I may say that it is a very small beginning. We must go far ahead in this sphere of simplification of taxes in a manner that evasion becomes impossible. When Mr. Ghavain was not here I dealt with the distortions of tha economy which I am sure he will agree. On one

point I agree with him, and that is the protected deficit of Rs. 7,205 crores. It will be required of the Government to keep a strict watch on the expenditure. Mr. Chavan knows as Finance Minister. Even the Finance Minister. Madhu Dandavate will face the same problem. All Ministries come with further demands. I thinfo we should lay down a cardinal rule that any Ministry coming with any demand must also bring a request for cut under some other head. The overail budget of a Ministry should freeze at the level projected in the Budget, Unless the Finance Minister is very strict on this, is cannot be possible far the Finance Minister to 'maintain this deficit at this level. Now the other strong measure required, of course, is on the overall burgeoning Government expenditure. That will require a national consensus because ...there the trade unions will have to be consulted if you have to put a freeze on vacancies. Yesterday, I was tempted to interfere in the Indian Airlines question which said that 2,000 vacacancies are there in the Indian Airlines. I was tempted to ask that if the Indian Airlipes can function with 2.000 vacancies, we should examine whether, those vacancies need to be filled. So, the thing is that we cannot do it unilaterally. The trade unions are there in the country. There are poorer sections. We must telk to them and see where we can really cut Government expenditure. Here I must mention that in the last five years, even in the higher income groups, the tendency has been to take a soft option and to pay. And whatever struggles I used to see-I am talking as a layman I am in Parliament for only two years .---I always used to see five or seven years ago, even in Mrs. Gandhi's regime or even before that., the Central Government employees were up in arms, the public sector employees were up in aims,  $th_e$  Electricity Board officials were up in arms, and there was a serious struggle going on between the employer and the employee.  $i_n$  the last five years, all that has vanished because of

# [Shri Kamal Morarka]

279

softer option. There is enough money and we pay. We pay everybody. First we pay to ourselves. If we pay to ourselves, we must pay to the workers because then you cannot say no. Then there is general profligacy, and the result is that Seventh Plan which shows 90 per cent borrowing and 10 per cent deficit financing. Now this kind of growtn, I don't think should be on the agenda of a country like India. Do you know, Sir, that the total indebtedness, the total borrowing to GDP ratio in India is over 60 per cent? And people will be surprised to knov that the only countries which have a higher ratio than us are Bangladesh, Sri Lanka, Nicaragua and Mauritania ana only those countries . No developing country of any reasonable economic philosophy or any of the developed countries have such a high ratio. Now the moot question is how this will be corrected. I am aJ'raid, the Finance Minister must sit with the Reserve Bank officials. You will have to find a method of funding this loan. There is no use paying this kind  $^{\rm of}$  interest and showing this kind of deficit financing and increasing the money supply by 18 per cent per year. No Finance Minister will be able to control this economy. I request the Finance Minister to please sit with the Reserve Bank and tod out an agreeable method to reduce this indebtedness, the internal indebtedness.

Now, about external debt, there are two very serious matters. One is apart from it becoming Rs. i lakh crores—that figure has been discussed twice in this House—the most serious thing is the rate of interest. The average rate of interest which used to be only 2.1 per cent in the 70s is now 5.2 per cent. That is a very high rate <sup>or</sup> interest for external borrowings, and one of the costliest external borrowings  $i_s$  the NRI accounts. Unfortunately, again in the last five years in this country the NRI has be- ( come a v\*ry special person. The ' moment any policy comes, the NRIs  $ar_e$  welcome. I don't have to name who  $ar_e$  the brilliant NRIs, who have come in this country and what havoc they are playing with the economy here. I think, there names are printed more often in the newspapers than the Finance Minister. I think, this NRi business must be examined afresh.

PROF. MADHU DANDAVATE- I am glad my name does not come v.ith them.

SHRI KAMAL MORARKA: I think. the Finance Minister should reexamine whether these external deposit accounts bearing such a hish rate of interest should have an unlimited scope because the country has to repay that money at a high rate of interest and at the prevailing rate of exchange. Now, I do not have to inform Members that the ex-3.00 P.M. change rate has undergone a total metamorphosis during the previous regime. Only in the Seventh Five Year Plan period between 1984-85 when the Government came with a massive majority of 400 people and 1988-89 the exchange rate fluctuation against the dollar from 11.89 came to, I think it is about Rs.'18 now, and pound from Rs. 14.87 to almost Rs. 28 or Rs. 30. Everything has totally gone out of hand. We will never be able to repay. And we will And that we are only working to repay our NRIs. We should stop this. The total economic situation does not permit you to return this money immediately. But we can put restrictions on further deposits. One demand which we have been making also is that the Government should restrict its own borrowing under article 292 of the Constitution. The Opposition is also going to say that.

Now, my humble request to the Finance Minister is at least put a ceiling on the  $rat_e$  of interest on the borrowing. There are Indira Vikas Patras and some other patras where you are borrowing and the effective

rate is more than 14J per cent. You have put restrictions on private corporate sector of 14 per cent. There is no justification for Government borrowing money at such high rate. The Government should not borrow money at more than 10 per cent, -naximum and that itself will restrict the borrowing. If you put restrictions on the rate of interest that  $y^{ou}$  wiU P<sup>ay</sup> it will restrict your borrowing. That is the first thing you should do.

We have allowed public sector to issue bonds, interest-free bonds, and there is no limit en any individual buying how much he wants. Now, that distorts the picture of taxation. We should not allow . O.Kay<sub>i</sub> the public sector has been able to raise its own resources without depending on the Government. But in the  $l^{\circ n}g$  run one has to hav<sub>e</sub> a look at it.

There are  $th_re_e$  particular aspects of this budget, which I strongly support. One is the Gold Control Act. It should be abolished immediately. Mr. Chavan was also working on some sort of allowing import of gold by NRIs and all that. The basic thing is that in India gold prices are all artificial. Smuggling of gold is rampant. One hundred tonnes of gold is being smuggled into the country every year. This Gold Control Act should be abolished and some steps should be taken for import of gold in a partial manner. So, if the prices of gold go down, the lure for smuggling will be reduced. That is ore thing.

The second is the gift tax. This  $i_s$  another avenue of tax evasion. Everybody was getting gifts from x, y and z and claiming it out of love and affection. It was all a method of tax evasion. Gift tax on\* the donee is much more sensible. Because, after all, why should the donor who is really giving a gift, further pay to the exchequer. At least the donee has got the money. Sor he better pay. Instead of the Gift Tax Act, this should be covered in the other income under the Income-tax Act Anything by way { of a gift should be included in the other income and the Gift Tax  $A \le t$  should be abolished so that unnecessary paper work is removed. Since you have already changed it to the donee, it should be included in the income-tax Act under the head "Other Sources of Income". That will simplify the position.

The third thing  $i_s$  80M which he has amended, inter-corporate dividend. Again a very progressive step because it did not make sense that merely because you hold your shares through a company instead of yourself, you can save tax. It was unnecessary tax shelter and I am sure it will mean mor<sub>e</sub> payment of tax by those who own companies but it is a reform which was long overdue. These are the three points.

The two points on which there can be hardship are, one is removal of 80HH for the back war j areas. There I feel that the Finance Minister should reconsider how  $t_0$  provide relief. If the provision has bee<sub>n</sub> misused ai.d that i<sub>s</sub> why he has changed, I have nothing to say. But backward areas still require incentives, since you want people to go into backward areas, probably those incentives can continue.

On the Cash Compensatory Support he has amended certain provisions with a view to simplifying because of different interpretations by different courts. Now, one thing in taxation which I do not agree with, is retrospective legislation. If there is to much litigation, the correct answer is a final judgement of the Supreme Court or a tribunal. Because if by legislation we change the provisions with retrospective effect, it reduces the sanctity of legislation. As a principle, it is better to have a court give a final verdict which should be applicable to all. But for the future it will not make much difference because export profits are also exempt from tax. Whether CCS is exempt or not, does not make Madam, difference. Ι can а say that the economy only is full of distortions. It will

### ^83 Budget (General)

#### [Sim Kamal Morarka]

require at least five consecutive Budgets, course-correcting Budgets, harsh Budgets, to rectify the economy. This Budget- is a start in that direction. Nobody says that growth hais not taken place. But we do not agree with the content of growth or with the cost of growth. We could have achieved the same in a much cheaper way. It should trickle down;-we are against the trickle-down theory-in fact, growth should directly go to the lower strata of society.

In one sentence, I can Sum up to the opposition. This Budget is a prudent Budget in difficult times. The difficult times are all your making. The prudence is that of the Finance Minister. Thank you

PROF; MADHU DANDAVATE: And the correct interpretation is that of Kamal's

SHRI A. G. KULKARNI: Madam Vice-Chairman, I was listening with interest to the speech of my friend, Mr. Kamal Morarka. As I know him, he is an industrialist-cum-professional lawyer. Why do I say that he is a professional lawyer also? It is because, when he was speaking from this side, he was picking all kinds of holes in the Budget. Now, having gone to that side, he is trying to certify that Prof. Mndhu frandavate is a prudent Finance Minister. 1 have no objection to it. You can Say whatever you feel like.

■ But I am also a little bit surprised. I sent for some material from the library but I have sent them back now. I was going through the speeches jnade ~by Pro±". Madhu Danda-vate. Most of his political life has so far been spent in the Opposition except for a period of two years when the Janata Party was in power, when he was the Railway Minister, unfortunately. But fortunately, his •speeches have been sensible. I brought them here to point out what he said

on deficit financing, on taxation, etc. But if I do so, I would be left with less time to make my points. Therefore, there is no use in quoting Prof. Madhu Dandavate again on his tact. Moreover, he himself\* Knows wAhat he had spoken. (Interrnptioi)

I do not have the kind of knowledee about the economy, like my elder collegue, Chavanji or Prof. Thakur. I am a practical man. Neither I know economics nor I know politics. I am only an agriculturist-cum-co-operator. I only know com-monsense-economy. I would like to draw the attention of the House to a point made by Mr. Morarka. Madam, I feel that the problems are so stupendous that if we go on comparing the different Budgets and go on saying that the Budgets presented by the Congress Government were not good, or, that the present Budget Is good, etc., we will go nowhere. As I said, the task is very stupendous, ft calls for hard political decisions and I think, we all will have to agree to put in our efforts to improve the economy.

I am also not blaming Prof. Madhu Uandavate for the Budget which he has presented because, within three months, this Government is not expected to do anything. But I was just going through the information as to how many committees they nave appointed. I need not go into the details because that would again mean less time t> maky my points. Here is the record which shows how many committees this Government has "appointed. But that is not much of importance.

t would like-to draw the attention or the hon. Finance Minister to my positive points on his Budget. Firstly, Mr. Finance Minister, you will have tr, think about a change in the entire planning process. ~ That should be restructured and the Importance of the Planning Commission has to be restored. Unfortunately, whichever political party it is, the Planning Commission has become an extension

2g5 Budget (General)

branch of the Finance Ministry or the Prime Minister's office. That should not be so. Unless you give authority to the Planning Commdssion, no worthwhile planning can take place, we will go on blaming each other. With the planning process during the last ten or fliteen years, growth has been achieved in all sectors, whether it is the service sector or any other sector. I am not much afraid that the service sector growth is very dangerous to the economy. Professor Thakur and all others are the authority on that, but we see that in foreign countries even service or tourismi sector also has given income and growth. So, one should not be very much afraid of the service sector because it creates employment. It has already created employment right from rural areas to the city, but planning should be such that the consumer goods production is more. Mahalan^lis thesis of capital goods production should be given a go-by once for all. During Panditji's time it was necessary because we were building the country and a capital-base ought to have been more, but now the wage goods have to be produced on a large proportion. Madam, I was discussing a problem with a friend of mine who was a Central Minister here. He came from Bombay. He told me that the present Russian provocation was nothing, it would escalate furthar because even with the centralised planning in Russia the consumer explosion was not going to stop. What is happening in Russia at present? After all, the people in Russia are also human beings, they feel that they should have a shoe pair, they should have five or ten eggs. I agree with himi that the consumer products should be manufactured and made available to the people on a large scale. Care should have been taken TO manufacture all types of consumer products. At present what are we manufacturing? I think Mr. Chavan used to say when he \vas the Finance Minister, that the kit culture has created a different type of, what

you call, ethos in this country. 10 per cent of the rich elite is a captive consumer market of this country. They are the collaborators for good shoes, whether it is PVMA, Bate or Adidas whatever It is. Madam, you are sitting there, • I do not want to comment, but Shri Madhu Dandavate also has said about lipstick that lips are indigenous and sticks are foreign. There I agree with him.

PROF. MADHU DANDAVATE: This is not unpariiameritary. \;■

SHRI A, G. KULKARNI: I am not saying anything unparliamentary. -.

So, 10 per cent elite persons are, enjoying the fruits of the entire organised . and unorganised sector. This has to be stopped. There, Mr. Finance Minister, I feel your efforts to,, mop up money are with a bit soft hand. You should have gone in a very big way. Actually you have proposed tax of 1790 crores. I do not think any Finance Minister has done so much taxation. I have not seen : like that. This is one of the. asr>ects..\_ of this budget.

Then, Madam Vice-Chairman, I am looking to this agriculture sector. We had a discussion on investment in agriculture and the loan waiver-, scheme. There can be a -thousand • ways' of looking at it ... Whether one. thousand crores of rupees will be<sub>v</sub> enough or not, or the promise about employment opportunities and the right to work etc. are part of the election manifesto and every political party's leaders have made speeches based On their manifestos. Prof. Dandavate knows that one thousand crores" will be a flea-bite. He is also so clever that he is requesting the States to take the responsibility of<sub>v</sub> the cooperative loans.

PROF. MADHU DANDAVATE; We are offering, them assistance also.

SHRI A. G- KULKARNI; You wilt also give them help! What help pan: you give? Already you have reduced;

## [Shri A. G. Kulkarni]

287

the States allocation by Rs. 3000 crores. You have fixed the sales tax in lieu of excise duty etc., or whatever it is, in such a manner that the States have been divested of. Rs. 3000 crores in total.

[The Vice-Chairman (Dr. G. Vijaya Mohan Reddy) in the Chair]

If I had the time I could have quoted figures for that, but I am not interested in going into that. I am more worried about something else. I know there are various outlays for growth also, Madam, ... I am sorry, Sir, I did not notice the change in gender. Mr. Vice-Chairman, Sir, X would have quoted the outlays for growth. At present, what is the position? Growth of exports? In the period of last 40 years, right from 1950, India's share in the export was 2.2 per cent which has gone down fo 0.45 per cent. The net liability of the Government has been quoted. I do not want to quote those figures. That is one of the points which require attention.

Then, about- deficit financing also, figures are available how it has increased. Everybody mav suggest zero deficit e<sup>^</sup>. But time has come when, looking to the performance of various governments of various hues, when Parliament will consider Jt prudent to take recourse to Art. 292 of the Constitution whereby the borrowing by the Government from the RBI should be under parliamentary control or whatever it is, because borrowing"Has gone to such an extent-I also can quote figures, but I do not want to take the time of the House-that this is one of the items which requires attention.

Then the total foreign investment In India is Rs. 3000 crores. This is another aspect which needs attention. While in China or Thailand this is oer year, for the last 40 years the total investment in India of foreign funds is of the order of Rs. 3000 crores which shows the way In which we are using these control measures and not helping industrial growth with foreign technology and Investment.

Another aspect which needs the attention of the Planning Commission and the Finance Minister is that of human development. I find from the Budget that the total allocation is only Rs. 1,463 crores out of the total Government expenditure of Rs. 82,161 crores. That is 0.5 per cent of the GDP. Why I am saying this is because I was reading about economic developments in Japan and what the Japanese did in the old days, about a hundred years back. They saw to it that every Japanese was educated. Sir, I am told that according to estimates, by the end of the century, 54 per cent of the world's illiterates will be in India. If this is the position and if we are not going to develop, then there will be the problem of more uneducated human population which will not be useful for development.

Mr. Vice-Chairman, there are anether three or four points which I want to make. One is about the inflationary impact of the budget. I am aware that the Professor also knows that the budget is naturally going to be so. I heard him speaking at Sangli where he said that as soon as the National Front Government assumes responsibility, within "Tour months he would see that inflation was reduced considerably. How he is going to do it, what magic he is going to do. I do not know. But it is beyond him and I am aware that it is just not possible.

SHRI M. M. JACOB (Kerala): There is time till 5th of April to complete that four-month period.

SHRI A. G. KULKARNI: Perhaps, in a month he may do the magic.

Now, Sir, there are two or three subjects with which I am more concerned. Cooperatives is on£, and it is my avocation. The Finance Minister lias invested resources in the agricultural sector and, as he comes from Maharashtra, he is aware of the social impact "of cooperatives in Mahajasntra. Cooperatives have got to be expanded all over the country because what I find is that if people are engaged in cooperative activity, more employment will be generated. Here I want to draw hfs attention to one aspect because he knows. Perhaps, my friends from Kerala .and U.P. may not be able to appreciate what I am going to say, but Shanjcarraoji will definitely appreciate it. Sugar processing is not considered for taxation under income tax because the growers take the sugarcane to the factory, then lz is processed in the factory and, nnally, the price is paid after deducting the expenditure. There is a Ministerial Committee of the State which fixes the price. It is very good because that gives encouragement and nigher realization to the farmer in the rural areas in Maharashtra unlike in U3\*. and other States where they just announce the prices. The previous Chief Minister may have been a Congressman and the present Chief Minister may belong to Janata Dal. One might have announced Rs. 32 and the other may announce Rs. 40 and the Haryana man may announce Ks. 100. But God alone knows how the high cost will be realised. But, whatever it is, it is not taxed. In the same breath I want to ask, what about tne cotton growers and weavers who ere members of spinning cooperatives? Our cotton is processed through monopoly procurement; there is a total check. Monopoly procurement is In the interests of cotton growers and through that monopoly cotton goes to the spinning mills. Whether it is for handloom weavers or for powerloom weavers, that does not matter. But you are taxing the spinning mills as an industry and leaving the sugar co-operatives because that is agricultural processing. Don't you think, Processor that the time has come when m this Budget itself you 51 RS-10.

should help spinning co-operatives, whatever class of growers and weavers. Your problem is also of cotton growers. There are co-operative spinning mills hi uesn, in Karnataka, in Andhra Pra-Tamil Nadu, in Punjab, wherever cotton is grown. Our Federation has established three co-operative spinning mills. So, it is high time that the cotton-growers' co-operative spinning mills should also be recag:i.~Jd for income tax exemption. A mechanism can be worked out. 'That is up to you aTjd the State Government. I am not for that

Then, Mr. Vicj-c hairman. how the Professor lorgot I ao not Know. I have read an article. This is not a personal reference. But Mrs. Dandavate gave an interview to some newspaper. I wondered why Professor forgot. But she ha^ dispelled my fear. She told the newspaper interviewer, "Professor forgets so many things. He even forgets his specks, where he has kept his specks. I have to find them out." WEy has he forgotten that he has given concession to the corporate sector under rules from 40 per cent to 30 per cent? Dont you think that these co-operatives which are taxed under the Income-tax Act are worthy of getting his much concession at least? You have given the concession to the corporate ^ctor firm or individual or whatever it is Are not co-operatives worthy of gutting at least this much concesJion? Mr. Vice-Chahirman, I plead with the Finance Minister that these are Doinls, which need his attention.

Then, Mr. Vice-Chairman, there aire two other points; I have addressed him a letter. I don't want to take the time of the House in quoting «ame points.

About 80 HHC, recognised export houses and informal export houses, Mr. Vice-Chairman, you will be surprised to know that in Maharashtra *riot* only do the sugar co-operatives export sugar but the co-operative soinnine mills export yam, and it is the [RAJYA SABHA]

highest in the country. We are exporting cotton yam righf from Japan to the USA, all over Europe. You know we oannot establish offices to push sales. I am myself afraid because it requires corrupt practices. I em not interested in going into that. Soi the Government has rightly stated that export houses should be recognised. It is quite right. But there are recognised export houses and the formal export houses. We cannot even talk to the Tata Consultants or the Tata Export House. Who will go to Bombay? Who will see people with dhoti and Ihenga. Be will not allow me to enter into his posh office. So, there are certain systems. "We have got the customs certificates. We have got the bank v certificates. The NABARD gives us loan because we are exporters. The IDBI gives us loan because we are exporters. But under section 80HHC you do not recognise us. This is an anomaly. I do not say that it has been done particularly to harm the co-operatives.

Then there are 100 per cent exporting units. Maharashtra has recently started eleven 100" per cent exporting units. All the yarn is exported. Here aWo some percentage is sold domestically as per Government order. The excise duty up to now was 150 per cent of the normal excise. Now you have transferred all the excise duty from: the fabric stage to the cotton yarn stage including import duty and other incidentals. What will happen to that? Suppose circular No. 293 is annulled, it will play havoc on these co-operativje organisation^ or even private organisations.

Mr. Vice-Chairman, I am not making political points because I am not interested in them. I would like to draw the attention of the Finance Minister to the practical points which are very much there in my mind. In the Budget of 1988, it was the same Prof. Dandavate, who made a speech ttn the concessions! given to the synthetic yarn manufacturers.. About Rs. 600 crores worth of concessions were given and in both the Houses it was adversely criticised by the Treasury as well as the Opposition benches. Perhaps some of my Congress friends will remember that Mr. Mirdha, Mr. Narayan Datt Tiwari bimadle and ac bigh an outhority as

Congress friends will remember that Mr. Mirdha, Mr. Narayan Datt Tiwari himself and as high an authority as the Prime Minister himself had stated that a Monitoring Committee had been appointed to see .that concessions are passed on to the weavers. Up to 1989 since my party was defeated, not a single paisa concession was transferred. I thought the Professor will at least remember the point on which he had poured so much his vocabulary to blame the then government to be in league with Reliance lobby. I do noT want to say that you are in league with somebody, because I definitely know that you will not even face that side. But 'the point is that it is an elitist consumption like lipstick and ice-cream. But I must say that by taxing jams and jellies, you have made a little bit of injustice on the growth of horticulture which has got a great export potentiality. Packed horticultural products have got a booming market in foreign countries. Professor, you I.no-., we were exporting even grapes and roses. So, all these horticultural products need your help and sympathy. Professor, you and I perhaps have diabetes. That is why you have taxed jams alone.

PROF. MADHU DANDAVATE: I have no private sugar factory.

SHRI A. G. KULKARNI: Though I am a member of cooperative sugar factory, 1 don't have diabetes. So, I say jams and jellies should not nave been discriminated against. If you wanted to do that, you (should have done it across the board by taxing heavily elitist consumption. In your own Ratnagiri area, from where you have been, elected, home-made jams are also exported. Yo<sub>u</sub> know that.

SHRI RAM AWADHESH SINGH: He has encouraged pickles.

SHRi A. G. KULKARNI: He has not taxed pickles. He has exempted this item.

SHRI RAM AWADHESH SINGH: I have also said that he has encouraged the production of pickles.

श्री अरविद गणेश कुलकर्णी : झाप तो तेज आदमा हैं आप खा तकते हैं, हम स्वाट ग्रादनी हैं हम नही खा सकते।

The sum total of what I say Is that you have made investment in agriculture. I have no objection to your Budget because whatever we mav say, on the issues involved we are all agreed. To that extent you nave made a pragmatic Budget. It is just like Lakshman's cartoon, where ne has explained Dandavate's Budget. In his cartoon he has shown a lady and the common man. The lady has an umbrella with no cloth covering it. She comes and says that Professor is a painter. He has painted the slum area. She tells her husband: Look. the Professor Is showing the brighter side of the economy. To that extent your Budget has a brighter side and a positive growth point. But basicslly Chavan Sahib Shri has said, as don't be enamOure^ with what Kamal Morarka Mr. has said because he j<sub>s</sub> your party colleague but what we say is more important. What we feel is that all these require a courage. On synthetic yarn and all these you know, I think, you  $hav_e$  made a mistake. Yo<sub>u</sub> could have collected this money without taxing much of petrol and all the other products You could have just collected Rs. 600 crores. At least tax those products and reduce something on petrol or wherever this inflationary impact is going to affect. This is another suggestion worth consideration. As you know, Sir, these consumer goods are used by ten crores of people and this has also been stated in the papers given to us. This ten crore market is just like Europe, England and all others taken together. So these people have got a huge market. We have unnecessarily encouraged the consumer products and the Planning Commission but take care of the Planning Commission because it is infected by Gandhia<sub>n</sub> terrorists nowadays.

PROF MADHU DANDAVATE: Gandhian terrorists?

SHRI A. G. KULKARNi; Gandhian terrorists mean, you know, who look at everything in the Gandhian style. That time has gone. Now, you say that the villages should have industries, etc., but there is a limit to that. Mr. Vice-Chairman, Sir, what I want to fay is that the country has been brought up in the last forty years right from Panditji's time to this day on a capital-based industry which one should be proud of. If these Gandhian terrorists make inroads and put you back to the village industries and what our friend, Mr. George Fernandes has said about Matka, Kulhad and all these things, then, this is really  $_a$  foolish thing. Let us go to a  $^{lv}P^e$   $^{\circ}f$  economy which will give a vibrant feeling to the people whereby more employment can be generated. Thank you.

SHRI E. BALANANDAN (Kerala): Mr. Vice-Chairman, Sir, the Finance Minister while concluding his budget speech observed that "we faced fiscal situation which constituted a threat to the economic strength and stability of our country." This is a factual statement and factual explanation of our economic position. The constraints faced by the Finance Minister vis-a-vis internal and external indebtedness, the grave problem of servicing debt, financial and budgetary deficits, high level of corruption, growing black spiralling balance of payments deficit are among the many. The budgetdeficit which was proposed arv the last budget amounted to in Rs. 7,337 crores. As Mr. Chavan has said finally it has now come to more than Rs. 11,000 crores. The rate of inflation was about 7 per cent last year. The external debts excluding the NRIs stand at Rs. 69,000 crores; including NRIs it may come to Rs. 1,00,000 crores. To serve this external debt we have to spend nearly

[Shri E. Balanandan]

26 or 27 per cent of all income, income from foreign exchange. There was a reference to black money m the budget speech but nobody knows what is the actual amount of black money. After the new Government came to power, we talked about black money. So many steps are going to be taken against that. Now it is said that the black money is in, the range of Rs. 70,000 crores or Rs. 80,000 crores which is running a parallel economy. Our foreign exchange position is also very difficult. By 30th of January 1990 it is only Rs. 5,531 crores which is hardly sufficient for the expenditure for three months. It is evident from the above that the finance of the country are in a bad shaPe and the country is almost near  $t_0$  debt trap. Therefore, I agree with the statement made by the Finance Minister in his concluding part of his Budget speech that we are in a very bad situation. Therefore, one can appreciate the constraints of the Finance Minister in formulating his budgetary proposals. But nevertheless, I am constrained to state not forgetting for a moment the difficulties the Finance Minister has to confront while going through the Budget proposals, the Budget represents no structural shift from the Budget of his predecessor. He has claimed that this Budget will not be inflationary. If one goes through all the figures, it, seems it will not be like that. We find that there is a revenue deficit of Rs. 13,032 crores wheh wll be roughly about 8 to 9 per cent of the GDP of 1990-91. The overall deficit for the year is shown as Rs. 7,,206 crores. From the capital account itself, Rs. 6,000 crores is drawn. Together with this, it will come to Rs. 7,806 crores. For any deficit, money supply has to be increased. As the normal money supply multiplies, the money supply will increase to Rs. 10,000 to Rs. 11,000 crores which will be an increase of 12 to 13 per cent. Assuming that the output for the next year would be about 4 per cent, then it is evident from this increased debt that 7 per cent inflation is in-built in the Budget itself. The Finance Minis-

ter promised that he will not allow the deficit of Rs. 7,206 crores to go up. That is a welcome statement. I wish him success in that attempt. He has also promised that six-monthly appraisal will be done. That is also very good. But while going through the figures, while examining the Budget closely, one will find that it will not be an easy job to keep the deficit at the present rate. As I have pointed out, 7 per cent infllationary increase is there in the money supply alone. The Finance Minister has provided only Rs. WO crores for the DA payment and he has correctly asked the departments to see that their expenditure should be curtailed to see that the expenses on dearness allowance increases are met by them. Well, this is a good warning but I do not believe that these department people will be able to do that. Therefore, what is going to happen is very patent, very evident. We have define^ money for Payment of dearness allowance? Over and above these steps taken for revenue mobilisation through dirfect and indirect taxes by increasing administered prices and by increasing railway fares and freights, not by this Minister but by the Railway Minister, altogether will impose a burden on the people to the tune of around Rs. 5000 crores. The new taxes proposed will yield, to the Central Exchequer, Rs. 1790 crores plus postal tariffs of Rs. 172 crores. Added to this are the telecom charges increase of Rs. 600 crores and the railway hike. The amount comes to a big sum. All these increases in freight charges, prices of petrol, diesel, steel, etc. have a total spiralling effect on prices. This will ten<sup>^</sup> towards a general price increase. Therefore, the common man is going to pay through his nose even for a postal letter, A general price rise will be the effect of these Budgetary proposals. Therefore, in tota^ the claim of the Finance Minister that this Budget is non-inflationary is a claim which is not supported by facts.

With regard to curtailing black money (there have been discussions

after the ne<sup>^</sup> <30vernment came into power. With regard to parallel economy, many steps are proposed by the Finance Minister which are not bad. At the same ime, he has sent in an invitation to black money holders, "Friends, come. Start some business. Build some houses. Some kind of slum clearance business you can do. There is only one thing. You have to pay some taxes. That is all." This invitation is a simple one that black money holders should come so that it will becpm.j white. The Finance Minister in his speech has referred to human ingenuity. They find ways and means to amas<sub>s</sub> funds illegally without paying taxes. These People are to be treated differently from other people who pay tax. These People are to be penalised, strictly penalised. I do not want to give a lecture to Prof. Dandavate who is an expert in all these things. But at the same time, the proposal, I must submit to him, is insufficient. That is all my observation on this.

The Finance Minister declared in this House—a *welcome* declaration which he has made-th»t the Government will not ?o for IMF and other types of loans at the peril of our economic independence. It is a very good statement. We wholeheartedly wel-come that. But, at the same time, given the framework with which our economy is going to operate, we are going to be in a difficult plight, however ingenious methods our Finance Minister may try to take withm that framework. He will be finding it difficult when he sees that 26 to 27 per cent of our foreign exchange will be require for monitoring or servicing the loans. And in today's position of industrial development, we cannot completely shut out some technology import. That means, that also requires money. Therefore, I do rot know where he is going to find money. However, I wish him success in his attempt not to go for IMF and such kind <sup>o:f</sup> loans which will affect our economic sovereignty. The National Front Government came into power.

They have promised a fair deal to the State Governments. They have done something also. I d<sub>D</sub> not deny that fact. ' But in the Budget, I may submit, the Finance Minister has seen to it that while mobilising the revenue resources, they arc to be mobilised from the non-divisible sources. The second element is that he has given concessions. From those concessions, the States are to lose. Therefore, in tipe total mobilisation of taxes the States' share is Rs. 173 erores and the losses in the process are Rs. 170 erores. So additional and subtraction gives us a figure of 3 erores. Therefore,, I may submit that it will be harsh on the States.

The Finance Minister has proposed a defence expenditure to the tune of 15,750 erores at rupees. IE. the Present circumstances, nobody can complaint against it because our defence cannot be weakened to meet the external situation leveloping Therefore, all the Indians support the defence expenditure figures even though it is very harsh on the finances. But at the same time, with your ki"d permission, Mr. Vice-Chairman, Sir, I may refer to what has appeared in the "Indian Express" of the <sup>24t</sup>h March. 1990. Here is a big news item. I have seen that "Tulip" account  $i_s$  in the name of the Hindujas. T do not want to read and explain what H <sup>is</sup>. Everybody knOws. That is, the Hizidujas are having secret accounts in Switzerland in connection with the Bofors deal. Bofors gun has been bought for defence purposes and now we find that a lot of money has been pocketed by some people, I do not know who. But that is slowly coming out. Therefore, the money which is earmarked for defence, is really something which everybody will support without much discussion. But these being the circum-stances, I would request the Finance Minister-I do r-.ot want, it to be reduced-to have a strict supervision and, if necessary, a discussion on this subject, a special discussion on the efforts our Government has made. I also request the Finance Minister to

### [Shri E. Balanandanj

take up seriously the report which Mr. Chitra Subramaniam and Mr. N." Ram have produced. They were also working on it earlier. Therefore, this report should be taken seriously by the Government. We cannot allow this kickback business to go on in defence matters. In other matters, we can at least understand. Without our country, where are we? So our country is to be defended at all costs. If somebody wants to make money out of our defence expenditure it is absolutely untenable. Nobody shouid be pardoned on this question. That is why, Sir, I have requested to have a discussion ,a special discussion on the subject. The Finance Minister has taken a bold step.

The Minister has taken u bold step to increase the investment in the agricultural sector. Seventy per cent of our people are living on agriculture. Therefore, the Government, the people's Government, cannot ignore this sector. An attempt has been made by the Finance Minister to increase the investment in the agricultural sector which is good. Even saying so I know and we all know that in the agricultural sector there are people, land owners, landlords, big zamindars, though technically thev are not there under the law, holding lands in the name of daughters and bahus. I do not want to name anybody. But I know that in a village the whole land is in the hands of somebody. That is the position in India today. Therefore, Mr- Finance Minister, while talking about the argicultural sector, I would request you to differentiate between these people. Of course, you have made an attempt and said in your Budget speech itself that you are going to restructure the whole thing with regard to land ownership and that you are discussing it with the State G<sup>o</sup>evrnments. Sir, I thank him for this, for this bold statement. It is a very big thing. But, while making increased investments in the agricultural sector, the Finance

Minister has to see that the money goes to the poorer sections of the people, the  $po^{o^{r}}$  agricultural worker?, and this part I want the Finance Minister to bear in mind.

Also, there is the Finance Minister's declaration about the implementation of the National Front's promise to waive the loan up to "<sup>£</sup>n thousand rupees. This is a welcome step by this Government. But a sum of only a thousand crores has been set apart for this. We know the financial position as it exists today. Ke has also stated that wiUul defaulter.-, will not be given the benefit. O.K. I agree. But, together with that, he has also stated that land holdings will not be taken into account. I think this needs revision. Those people who are having sufficient land should not be given this concession. You know that in this country of ours, the moneyed people the well-to-do sections of the people, can manipulate X into Y. Therefore, I am afraid that this money would be taken away by the upper sections of the peasantry

There is another thinj. The Finance Minister has asked the State Governments to see that some steps are taken to give some concessions to the peasantry in their States. That is the correct advice. But I must make one point quit<sub>e</sub> clear here. "The co-operative societies in the States are not in a position to bear the brunt of thi<sub>s</sub> expenditure. Therefore, I  $_{w0}$ uld like to request the Finance Minister to see that no burden is cast on the State Governments.

The<sub>re</sub>  $j_s$  another thing which may not be palatable to many. I am constrained to say this. The Minister has said that the G0I3 Control Act is going to be repealed. Many people are supporting it- While going to the Press, everybody was in praise of it. But I am afraid, according to me, it is not a step in the right direction. Black money hoarders and gold hoarders will convert their black money into gold. Mr. Morarka was thinking otherwise. That is all right. We can have different views. But my suspicion is this. If I am wrong I can be corrected by those economic experts who know better than me.

4.00 p.m.

Here I want to comment generally on certain other things. In para 34 of the Finance Minister's Budget Speech he has referred to environment protection. It is an important thing. Nowadays this is a subject which appears in the press often. I wish the Minister of Environment were here. She was here but she has gone now. But our Finance Minister is capable of conveying my views to her. Environment protection is a must today. But it must b,j environment protection versus development. It is now taken as a hobby by some gentlemen to oppose every developmental activity in the name of environment protection. I do not know how far and how much they have studied the subject. Today India is a Third World country and we have started industrializing only now, and those gen^Jemen of the developed countries tell the Indian people not to use coal, not to use petrol " not to use that, not to use this, because carMn monoxide and other polluting gases arise and destroy our green houses, our green house will be spoiled. Correct advice! What does it mean? They will Be producing coal, they will be producing petrol, and they are using plenty of coal, they are using plenty of oil, they are producing all sorts of things and they are advising Indians, don't use coal, ion't use petrol; we will supply whatever you want, everything we will produce and we will supply you. They think India is a market for them:. Mr. Finance Minster you should be cautious about it I know vou are cautious about it.

Another thing is internationally known facts are being twisted, diverted and converte dto confuse people. Without power generation nobody can live today. When we could live in the good old days with candies and bullock carts, I don't say it is not possible today. But today if you want a heart operation, you need current: for everything you need current. Current can be produced. You have various kinds of energy. You have" diesel energy non-conveutonal energy, soia, energy. But all these types of energy are good for a 40W lamp. They are not sufficient to start industries. For industries what are the main sources of energy? The main source indisputably, the Dest source, is the hydel energy, nonpollution, cheap, etc. I don't want to take much time on it. But my only point is this. What kind of agitations are going on throughout the country? Stop this project, stop that project. Micro-economics worked out, big experts talking, about it saying 100 crores spent, total expenditure so much, return so much! This kind of calculations they make. I must tell those friends who are engaged in this kind of calculations, they must understand that the energy produced, the electrical energy produceu, from the hydel source is the most advantageous one in the world. You can fight for protection, lores .: protection, this protection, that protection. I am, not against it. You want to stop the projects. Science and technology today can do many things. It can prevent degradation of forests. Instead you are saying that we are to abandon the project. No it should not be. That is not correct. Therefore, the question has to be viewed differently and that environmental question should not be taken as a question against development. Development and environmental construction Can go together. This the Go"emmentment should not forget in the present situation. If they say that this has to be stopper do not agree with that and say that if has to be stopped. The Government should properly study the situation

Sir, in this connection I may invite the attention of the Petroleum-, Minister to a request made by the Kerala [ RAJYA SABHA ]

E. [Shri Balanandan Government. I am going to raise one or two points^here. One of the points is about power projects. This is a letter written by our Chief Minister t<? the Prime Minister, in which ne has requested the Government ol India to grant fuel linkage for a 90MW small projects to be staneu in Emakulum district Roughly 1,62,000 MT of LSHS available from the Oil Refinery at Cochin now being sent to distant places can toe made use of for the power generation in Kerala. That is sufficiently available there. That is being exported some where. One or two projects have also been requested, using petroleum, products. Total is one 90 MW, another 60 MW and one 30 MW-very small. The total requirement, if these projects are sanctioned the petroleum requirement will be half per cent of India's total. That is being objected to. On what basis? If more oil is imported, then only you can consider this. If Half per cent oil is given to us, we will produce 90 MW of power. Ninety MW of power -will be used for freezing prawns and fish and we will also start industries. The total annual requirement for the very small units that we are planning in Kerala will be around 3 lakh tonnes of LSHS. This will be a very insignificant addition to our total imports of petroleum products. Such an insignificant addition to import will make a very critical difference to Kerala in power availability and economic development. This a kind of simple equation, not understanding the problem. This is being delayed. This is absolutely wrong. I request the Finance Minister as well as the Minister of Petroleum to reconsider the position.

Another suggestion made by the Kerala Government is about a proposal for constituting a fund for rehabilitation of Gulf returnees. From Gulf countries, Kerala is getting. India is getting Rs. 5000 crores or more. You kno *rr* the situation in Gulf coun-

tries. The Gulf countries are hot attracting more people today and the people are coming back. Therefore,, the Kerala. Government submitted a scheme to the Central Government. I do not want to make any other comment. I request the Finance Minister to examine it seriously. When I make some suggestions, I do not mean that Kerala's money should be given to Kerala alone. No. That is not my demand. But Kerala should be considered a part of India so that we also have some kind of a living. In the earlier regime we were not getting a fair deal. We expect to get a fair deal from the new regime. Therefore. I request that this may also be considered.

Our Finance Minister has considered sympathetically the plight of the handloom industry. He has suggested certain very good measures. I do not know the details of all these things. But it is generally good. I must invite the attention of the hon. Minister to some 44 lakh workers called coir workers in Kerala. They are the poorest of the poor in India, that is Bharat. The Finance Miniver belongs to Maharashra. He is wellversed about the textile industry as a whole. There is no Finance Minister from Kerala. We are having only one Finance Minister. Therefore, I must request" Mr. Dandavate to help them. The coir question, Is a question of life anbT'death for Kerala. It may require substantial help from thfr Centre.

I want to make one small point. The Finance Minister has talked about the freedom fighters of Goa. He has said correctly that they will be treated as freedom fighters. I may bring to the notice of the Government, through you, that there was a struggle which is called "Vayalar Ponnupura Struggle". You do not know many details of that. Four hundred people fought against Sir C. P. Ramaswamy Iyer, the h then Dewan of Travancore who wanted that Kerala State should be a State Independent of India. AN HON. MEMBER: He became the Chairman of the Integration, Council.

SHRI E. BALANANDAN: We fought and many from of us died. *I* was one of those who was accused m the conspiracy case. I do not want to mention it. I am only saying that they may be treated as freedom fighters. A few of them are alive. They are requesting for pension. That may also be considered sympathetically by the Government in view of treating Goa's case. But I want the Finance Minister consider about It.

Another point is about West Bengal. In principle, the Government of India has agreed to give Russian assistance to Bakreshwar Project. You see that Bakreshwar Project In West Bengal has become a part of the life of the Bengali people. Therefore, I request the Government *ot* India to see that with full Russian assistance that "project is allowed to be taken up so that the power problem of West Bengal can be dealt with.

Finally, Sir, this Budget, as I said, has been framed in very difficult circumstances. Yet .1 must submit once again that It is mostly in the old framework. Thank you.

SHRI S. K. T. RAMACHANDRAN (Tamil Nadu): You have correctly pointed out that this Budget is inflationary. What is your specific request to the Finance Minister to contain inflation?

SHRI P. N. SUKUL (Uttar Pradesh): Mr. Vice-Chairman, Sir, this Budget reflects the true character of this National Front Gov»rnmehT. As we all know," it is a minority Government which owes its existence to parties dlametricallv opposed In ideology, representing totalitarianism on the one hand and fundamentalist forces on the other. Sir, such a hotch-potch Government can afford to be partially or even wholly irresponsible to its commitments made earlier. f A Government of Parties riaving, different manifestoes can be easily oblivious of any of these manifestoes, and that is precisely what is reflected in this Budget.

Sir, the Budget to me appears to be a very deceitful exercise and, in fact, a fraud "played upon the people who are going to get practically nothing and who are going to be squeezed both directly and indirectly much mere. It is boiifla to increase inflation, and not encourage savings at all. The Budget is based on nc sound economic philosophy or fiscal policy, and is totally without any direction. As a result of the increase in the Railway freight and fare and the increased duty on petrol and diesel, there will be naturally a &purt in the transport sector, and the prices of all commodities, including the essential commodities are bound to go up, and thaTls precisely what is happening. The increase in the Postal tariffs will add further difficulties to the people oT this country. And, Sir, this'Uudget is totally silent on unearthing black money which has posed a serious threat to our economy. If this Government could be in a position to unearth black money that is lying in the coffers of so many big people, perhaps, there was no need "for any additional taxation. So, the Budget Ts^against all the standards of socialism. And coming from a socialist Finance Minister, it amounts to a retrograde measure. And, Sir, as a result 61 the Budget proposals, the prices of essential commodities like cereals pulses, ed!bl« oils, sugar, gur, khandsari have all gone up already. Sugar is already up by Rs. 7 to Rs. 10, gur and khandsari by Rs. 20 to Rs. 30, mustard, soyabin and cottonseed oils are UP by Rs. 20 to Rs. 60, although the next financial year is yet to commence. This Is the sorry state of affairs.

Sir, a survey made by the Scientific Analysers of the Market Information

## 307 *Ike met (General)* t RAJY<sub>A</sub> SABHA ]

P. [Shri N Sukul] and Research shows that the Budget will cause 20 tfl 25 per cent increase in domestic expenditure and more than 29 per cent increase in the cost of transportation. Through the budget and other proposals the Government has burdened the people to the tune of at least Rs. 4,325 crores. From the budget proposals alone, additional Rs. 1,787 crores hrarve to be realised. From increases in the duty on petroleum products the Government will get Rs. 836 crores and our public sector undertakings connected with oil will be getting another Rs. 1300 crores. From the rail budget people will have to pay Rs. 892 crores more and from the revised rates of tele-communications there will be an increase to the tune of Rs. 600 crores.

Sir, now India is going to be known as the country where the price of petroleum is tbtrlnghest in the whole world. And, Sir, should the monsoon fail in 1990-91, or it may not be so good as it was this year, the deficit . of Rs. 7000 odd crores will he much higher. Sir, the industry, as a result of this budget is going to suffer badly because the burden of the corporate sector will be up by Rs. 800 crores in direct taxes. The increase in the expenditure in the rural sector including agriculture is nominal. And, so there of any seems to be no possibility increase in the agricultural production in the country. The production may substantially be hampered by a, bad monsoon. Sir, deletion of section 80C and introduction of a revised section 88 in the Income-tax Act has not provided any additional incentive for savings.

SHRI JAGESH QESAI:, On the contrary, whose income is Rs. 36,000, they will have to pay more tax,

SHRI P. N. SUKUL: The position is that those belonging to the higher income group, they will have to save now additional Rs. 10,000 for getting the same benefit as they are getting

#### iqqm-qi 308

today. The relief in the personal mcome-tax is much less than what was demanded and was actually desired. There should be no income-tax up to an annual income of Rs. 30,000 and in the case of a family in which only one member is earning, personally I <sup>7</sup>feel that the limit should be Rs. 50,000. For getting a relief of Rs 10 000 the taxpayers will now have to deposit Rs. 50,000 in the savings schemes accounts ,ind that too at a lower rate of interest. It will most certainly result in the evasion of tax and that is what the government is encouraging the people to do.

Sir, the budget pre-determines the overall economic growth rate by atxmt 4.5 per cent but the coming monsoon alone will decide the fate of this growth. So, this pre-determination is nothing but pure speculation. No increase in the cost of fertilisers means that the Government will *oe* giving more subsidy on that account. This will provide relief to only rich farmers and not to the poor farmers.

Sir, I entirely agree with Shri Mohit Sen, the General Secretary of the United Communist Party of India when he says that ..."the Central Budget is another blow by the National Front Government against the nation."

Whereas I generally agree with the increase of 14.2 per cent in the Central Plan outlay for ihe next year, I am. sorry to note that in the case of the non-Plan expenditure, the Budget estimate for the next year provides for Rs ' 64,515 crores against this year's revised estimate of Rs. 59,200 crores. It means, not only there will be no economy in the non-plan expenditure of the Government but. on the contrary, the expenditure will he much more. It will be up by Rs. 5,295 crores. In fact, the revised estimate for the next year may show a further increase of a few thousand crores of rupees in the

non-Plan expenditure. This. I am inclined to call as 'bad fiscal manage- I ment'. As it is bound to increase the proposed deficit in the next year's Budget. It is bad management.

Increase in the non-Plan expenditure coupled with the new taxation measures will definitely result in increase in the prices of essential commodities.

This Budget has no proposal to reduce the regional disparities., Therefore, the backwardness of the different regions will continue. The Budget is most certainly going to | result in a lower growth rate ;md that is why I fad h entirely against the interests of the nation. There is a provision of Hs. 1.000 crores only for waiving the farmers' loans, up to Rs. 10,000. More than Rs. 13,000 crores are. in fact, needed to meet this commitment of the Government. But the Government does not seem fo be serious in honouring its own commitment made to the people of this country. The Government is only trying to befool the people of this country, befool the farmers whose votes it has netted through false promises. And what will be the result? Very soon, you will find revolting the, farmers against the Government.

Shri Jyoti Basu first called it 'a progressive Budget', but within 24 hours, he urged the Finance Minister to reconsider the hike in the prices of petroleum products. Some constituents of the Left Front Government in West Bengal have also called the Budget 'inflationary and anti-people'. The C.P.I. (M) Politburo has also criticised the Government for the hike in petrol and diesel prices and the steep rise in the postal rates, which are going to add to the burden of the already burdened people.

Shri Sharad Joshi, the leader or the Shetkari Sanghatana, and a

friend of Mr. V P. Singh, the Prime Minister, has described the Budget as 'too little and too clumsy'. He also added that the farmers all fver the country were seriously disappointed with the loan waiver scheme. Even the President of the Bharatiya Janata Party, Shri L. K. Advani, has reacted to the budget by saying that the Finance Minister has let down the people. The BJP leaders, like Shri Madan Lai <u>Khtirana</u>. have called it an anti-people and antimiddle class budget.

No new "duty on low speed diesel and kerosene is a mere eyewash compared with the additional heavy duty of Rs. 836 crores on petro-products. a hike" of Rs. 1500 crores in railway and telecom, charges and new taxes to the tune of Rs. 2000 crores.

As rgeards the electoral pledge of the National Front Government for allocating its 50 per cent resources for the rural sector, the Fin Minister has already admitted Finance that the budgetary/ allocation for the rural sector frofm ithe Central Plan in 1988-89 was as much as 44.8 per cent and for the year 1990-91 this allocation has been kept at 49 per cent. Thus not much change is going to be there and the situation will remain practically the same Moreover, a bad monsoon may even reduce the agricultural production

As regards the increase or Rs. 1,500 crores in the allocation for defence, no true Indian will grudge it due to the present danger to the security and integrity of the country from across the border. In this connection, I hail the announcement of the Prime Minister that India would also go nuclear if Pakistan is able to become a nuclear power. In this House, so many times jn the past, I had requested the Government to develop nuclear weapons for our own defence. Also due care should be taken of the security environment. Twenty-two divisions of the Pakistan arm<sub>v</sub> are at present deployed on

### [Shri P. N. Sukul]

the Indo-Pak border. We must be told of the strength of our own army on the border and what it should be to ensure proper defence of the country.

It is obvious that the budget does not reflect any new fiscal policy of this Government. It is merely a bureaucratic exercise which is going to compel the Government to borrow more from other countries as well as from the internal market. Thus the debt burden, of which the members of this Government have bpen talking day in and day out and blaming the Congress Government it is going to be more rather than less. The Finance Minister himself has said, I quote: >

"I have taken a credit of Rs. 8,000 crores on account of market borrowings as against Rs. 7400 crores in the current year. External assistance net of repayment is expected to be of the order of Rs. 4327 crores in the next year as against Rs. 3901 crores in the current year."

So. Sir, from the budget it is clear that our new Government is going to spend more than the previous Government. Yet, it is not going to boost either agricultural or industrial production. It is not going to create more job opportunities to contain th\* uiteniployment '^problem. It is only going to make things, especially the essential commodities, dearer for the common people. It is going to add to the debt of the Government by borrowing more from the external as well as infernal markets. Also it is going to incease the non-Plan expenditure of the Government. This Budget, therefore, cannot check inflation.

The Budget does not promise anything for the working class. The Government says that it will Mng forth suitable legislation to ensure the participation of workers in *msn*agement. But we all know that it is only a tall talk. Jake the tall talk of providing in the Constitution the citizen's right to work. If" you cannot actually provide work to the citizens or in lieu thereof you cannot pay adequate unemployment allowance to your citizens, then what is the fun in providing the right to work in the Constitution?

Sir. in the Budget, there is no promise that full social and economic justice will be provided to the working people. As regards the working millions, the Government of India has not assured them that it will formulate and implement a national wage policy so that the present disparities in wages may be dispensed with. It is not said that, pending the formulation of such a national wagepolicy, it will give to the workers at least a national formula for dearriess allowance.

Sir, the Governmem? has disappointed the Government employees by not saying that it will grant minimum bonus at ffie rate of 9.33 per cent. In this connection it is note worthy "that when on 20th March, 1990, the press reporters asked the Finance Secretary and the Secretary fExpenditure) why in the Budget provision for DA was absent, their reply was that thereby the Finance Ministry would be able to put pressure on the concerned Ministries ta cut their unnecessary expenses.

Sir, I demand that announcement regarding national wage policy and pending that, of the national formula for dearness allowance should be made forthwith. Also I demand payment of a minimum bonus to all Government employees at the rate of 8.33 per cent. I also want to know tf the Government is going to ensure workers\* participation in management, how it is going to provide for the participation of Government employees in administration? They are also wage earners and In certain

States Class III and IV employees have been granted trade union rights. So if the Government is serious, it must also consider this ascept of the problem that they have to do justice xo the Government employees.

Sir, I also demand that the retirement age of all Government employees should now be 62 years. You will aisk why? There was a time when our average life span was 24 years. At that time the retirement age was 55 years. Today the average life expectancy is 54 or 5b years. Moreover, the Government itself nas increased the recruitment age tor different services upto 30 yeara and in the case of the Scheduled Castes and Scheduled Tribes even upto 35 years. The pension that it pays Is 33/66. Unless one puts in 33 years of service, he i's not going to get full pensionary benefits Therefore, it becomes necessary that the retirement age o~f the Government employees, both Central Government employees and State Government employees, should" he increased to 62 vears.

In the end, I also demand that alt the anti-poverty schemes and ail the employment-orienjted /schemes of the previous Government must be pursued most vigorously. Otherwise there will be chaos in the country, we will not be able to throw out poverty from the country and we will not be able to' improve the living standards of our people.

Thank you, Sir.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Di. Yelamanchili Sivajl. Fifteen minutes, please.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Sir. I congratulate the honourable Finance Minister for presenting the present budget in the present circumstances. As you are aware^ last yeat's budget deficit, though estimated to be Rs. 7,206 ciores, ended up at Rls. 11,750 crores, and while the annuaT growth rate in the tax revenue for the last decade was 17.1 per cent, the revenue expenditure exceeded the tax revenue at the rate of 18.4 per cent. Therefore, there is no other go except to be a little hard and harsh. But at the same time, Prof. Dandavate promised that he will see to it that the estimated budget deficit will not cross Rs. 7,206 crores. I hope necesary steps will be taken in this regard.

Sir, I congratulate the Government for fulfilling the promise of the election manifesto, by including in this budget, debt relief up to Rs. 10,000 to all the farmers'-whether it is small, marginal or whatever it is, irrespective of the holding. As you are aware, sir, agriculture nowadays is not traditional agriculture. Now it is modren agriculture which demands more expenditure, more inputs, more investment, more capital.'At the same time financial institutions are demanding about 14 per cent interset on loans and, at this rate, within three to four vears even the Usurious Loans Act will become irrelevant as for as the interest, component on loans from financial institutions to the agricultural sector is concerned.

As vou are aware, for quite a long time the interest rate on loans to the farming community used to be only 0.5 per cent per month, and it was compounded in three years or ;>o. But now a days the banking sector is behaving like a kabuliwallah and charging interest at the rate of 14 per cent the penal rate of interest being compounded every three months. these rates With of interest and with natural calamities around the corner each and every years, it is not possible for the farming community to repay such huge amounts by way of interest etc.

Since the 5th century B. C. there were concessions given to the farming community in this country. Whether it was the colonial government

# [Dr. YELAMANCHILI Sivaji]

or government of kings and others, there was some relief or other given to the farming community whenever cammities took place. In kautilya's Artha Shastra, in the Manu Smriti, even in the koran and the Bible, there is mention about relief to the farming community. The Moghuls also used to announce some relief to the farming community .In the time of the East India Company, during 1793 A. D., there was a devastating famine throughout the country and so they framed a Famine Code to give some relief to the farming community. As you know, Sir, in 1874 there was the Deccan agriculturists Loan Act by which, especially in the comDosite Madras State, some relief was being given to the farming community there. In 1904 there was the Co-operative Credit Society Act, and in 1918 the Serf protection Act was enacted, and in 1934 this Act was In kanishka's time amended. not only was debt relief to farmers anbut at the same time in nounced addition, to that 1 crore of ploughs and other agricultural implements were imported. Not only ploughts but also bullocks and ploughing oxen were imported. Seeds were got from far away places to see that the farming community would be reinstated once again free of cost so that they .?ouid engage themselves in livelihood.

During 1930s when the Great Denression was there, the late Bajsopalachari in the composite Madras State appointed one Mr. Swaminathan, the Chief Secretary of the composite Madras State to have an in-depth study about the indebtedness among the rural folk and farming community. Mr. Swaminathan mentioned in his report that the Indian farming community is born in debt, lives in debt and dies in debt warrant on< his life. This was the debt warrant on his life. This was the report of late Swaminathan. So, Rajgopalaehari, depending! upon Mr. Swaminathan's report, in 1987 enacted a law called the Agriculturists' Debt Relief Act, and it was in vogue for some time in the composite Madras State including Andhra Pradesh, Karnataka, Tamil Nadu and parts of kerala.

During 1930s when the Great Depression was there not only here out also elsewhere all over the world including the USA, there was dispartity in the prices, in the input price as well as the output price. There was a gap in the cost of production and the cost of realisation. So, Mr. Roosevelt, the then President of the USA, enacted a law and spent a huge amount, \$70 crores on spoiling or devastating the cash crops in that country so that the Drices are maintained. Likewise he spent crores of dollars to save the farming community. But in this country no Roosevelt is there, nobody is there to protect the farming community. At least I am happy that this Government came out with a proposal to give debt relief.

I would like to add that there Is a mention in the Finance Minister's speech that wilful defaulters will be eliminated. Sir, as you know, if this goes, if the wilful defaulter provision is there, I don't think that it is going to give any benefit to the farming communiy. It gives enormous discretionary power to the lower level officials. The bank officials, as you know, in the present system are corrupt, an"d even for securing a loan the farming community is feeling hardship. If the discretionary" power is left with the lowest level official, if enormous powers are given to him, corruption will go on and the debt relief is not going tc benefit the farmers as far as banks are concerned. So, I would like to suggest to the Minister that in the final reading at least let him delete the term "wilful defaulters." Let there be a blanket debt relief to the farming community. No farmer willingly or unwillingly wants to be a defaulter

Unless the conditions are beyond his control, he cannot be. a defaulter. So that "wilful defaulter" -Clause should be deleted.

As soon as the V. P. Singh Government took over, Mr. V. P. Singh went on the TV and the radio and announced that the National Front Government is committed to give debt relief to the farming community. Fortunately all the Governents, including those in the Congress-ruled States, announced suo motu just 'ike in auction platforms, "Our is Rs. 12,000, ours is Rs. 13,000." Some other State annoncea" Rs. 15,000. Each State Government announced "We are going to implement debt relief." So, ultimately the election took place. But now the Governments in States like Andhra Pradesh and Karnataka are coming out with a slogan, "it is the responsibility of the Union Government. We are not going to implement It even for the co-operative sector. If the Central Government wants to waive it, let it waive it. We are not here to support you." That is the statement the Conrgess people are racking in the Congressruled States like Andhra Pradesh and Karatnaka. What I would suggest to the Congress people in the Congress-ruled States is that thev should not quarrel on who should bear the burden, whether it is to be borne by the Union Government alone or has to be shares by the State Government, let them join the national mainstream and share some burden. As far as the natural calamities and happenings in Guntur and Prakasamwhere more than 40 cotton growers had committed suicide-are cocerned, I would suggest that irrespective of Rs. 10,000 limit, the Government should take courage in their hands and see that complete relief is ciiven to the cotton growers in those two districts

डा० ग्रबरार ग्रहमद खान (राजस्थान): उपसभाध्यक्ष महोदय, जनता दल की सरकार आने के बाद यह पहला बजट

इस सरकार का था। लोगो को बड़ी उम्मोदें थीं इस बाट से, बड़ी आणायें थीं इस बाट से। लेकिन जब उन्होंने बजट देखा तो उन्हें बड़ी निराशा हुई। यह बजट लोगों की झाजाओं के प्रतिकल है और इस में खासतीर से जो मध्यम वर्ग और गरीब वर्ग की तबका है, हमारे भाई कमल मोरारा जैसे बड़े प्रसन्न हे. क्योंकि इस बजट से खासतीर से जो फायदा मिला है वह उद्योग तियों को मिला है। लेकिन जो मध्यम वर्ग है . (व्यवधान). जो गरेव तबके के लोग ह, इम बजट से उन पर जो भार पड़ा है और इससे िस प्रकार की उनको निराणा हुई है वह वास्तव में एक विचारणीय प्रश्न है। इस बजट पर खास-तौर से जो सबसे ज्यादा उम्मीद लगाये बैठे. थे, वे वेतन-भोगी कर्मचारी थे, जो मध्यम वर्ग में झाते हैं, उनको इस वजट से काफी: उम्मीदें थीं। सब्से ज्यादा निराणा उनको क्रायवःर में जो घुट दी गई उसको देखकर हुई। महोदय, मैं स्वयं भी यहां आने के पहले युनिवसिटी में प्रोफेसर था। यह विचार मेरेमस्तिष्क में हमेशा उठा करता था कि वि:री भी वेतन-भोगी कर्मचारी को महंगाई भर्ती के रूप मे जो राघि दी ⊓ाती है, तो वारनव में वह महंगाई के रूप में दी गई राशि प्राइस इंडेक्स के बढ़ ाने के कारण उसकी कय अक्ति को यथ।वत रखने के लिये दी ाती है। इससे वास्तविक रूप में उसकी परचेजिन पाटर, उसकी कय शक्ति नहीं बढ़ती है। इससे वास्तव में उसकी आय नहीं बढ़ती है बल्कि उसकी ऋप शक्ति को बनाये रखने के लिगे एक तरह में उसकी पूर्ति की ताती है। मंहगाई बढ़ने के कारण मंहगाई भत्ते के रूप में जो राशि दी जाती है ग्रीर उसको कर योग्य शार में जो शामिल किया जाता है, इस नई सरकार से लोग यह उम्मीद लगा बैठे थे कि यह सरकार मंहगाई भत्ते की राशि को कर मुक्त करेगी । लेकिन इस सरकार द्वारा ऐसा नहीं विया गया । ऐसा न करने के माथ साथ जो ग्राय कर में छुट दी गई तो कर मुक्त न्यूनतम राशि जो पहले 18060 थी उसको बढावर माल 22000 किया गया जो दि. बहुत

कम है । महोदय, झाज अगर आप सर्वे करें या रिपोर्ट उठाकर देखें तो फ़ोर्य क्लास के बहुत से कर्मचारी भी ग्रापको ग्राय कर देने वाले मिल जायेंगे। में इस संबंध में माननीय वित्त मंत्री जी में आग्रह करूंगा कि वे इस पर पूर्वावचार करें झौर इस सीमा को बढ़ाकर कम मे कन 30.000 करें तथा मंहगाई भत्ते की जो राशि है उसको कर मुक्त करें। बल्कि में तो यहां तक कहंगा कि सरकार अपने कर्मचारियों को जो वैतन देती है, बह काम के बदले उनकी ग्राजीविका के लिये यह राशि देती है। इमलिये उनके वेतन को विल्कूल ही कर मुक्त रखा जाय भ्रौर उनके पे स्केल को इस नजरिये को सामने रखते हुए रिवाज्ड किया जाय ग्रीर उनसे ग्राय कर नहीं लिया जाय । उनको जो इंकीमेंट दिया जाय वह भी इसी दृष्टिकोण को सामने रखते हुए दिया जाय ग्रीर उस ५र भी ग्राय कर न लिया जाय । इयोंकि वे सरकारी कर्मचारी हैं ग्रौर सरकार उनको पैसा देती है... ग्रीर सरकार दूसरे हाथ से वापिस से ले, यह तो उचित नहीं है। में तो यहां तक कहुंगा कि कर्मचारियों को श्रगर कर-मुक्त वैदन दिया जाए तो उस में भी कोई ग्रतिशयोक्ति नहीं होनी चाहिंगे । इस तरह से इस संबंध में विचार किया जाना चाहिये ।

उपसभाष्यक्ष महोदय, 10 हजार रुपने के ऋण के बारे में काफ़ी दिनों से बड़ी चचोएं थीं । चुनाव के समय बड़े लम्बे-लम्ब श्राक्वासन दिये गर्छ । क्रूषक झौर गरीब वर्ग के लोग बड़े प्रसन्न थे कि 10 हजार रुपये तक का उनका ऋण माफ़ किय। जाएगा । जब चुनाव के समय 10 हजार रुपये ऋण माफ़ करने के बारे में आश्वासन दिये गये तब िसी कंडीशन की कोई बात नहीं थी। तब किसी भी प्रकार की उसके ग्रन्दर गर्त की बात नहीं थी । लेकिन भ्राज जब 10 हजार रुपये के ऋण को भाफ़ करने की बात श्राई है तो उस में कई झर्ते लगा दी गई हैं। खास तौर से इस 10 हजार रुपये के ऋभ को भाफ करने के लिए सिर्फ़ एक हजार करोड रुपये का

प्रावधान किया गया है। यह बहुत ही कम है। इसके लिए लगभग 14 हजार करोड़ रुपयें की ग्रावश्यकता है लेकिन एक हजार करोड रुपये का ही प्रावधान है । मेरी समझ में नहीं द्याता कि किस प्रकार मे ग्रौर किस का ऋण माफ़ किया जाएगा और किस का नहीं किया जाएगा । महोदय, ज्यादातर लोगों ने जो ऋण लिये हैं वह राज्य सरफारों के सहकारी बैंकों से लिये हैं जिनके बारे में किसी भी प्रकार का कोई उल्लेख नहीं किया गया है। खास तौर पर सब से बड़ी शर्त यह लगाई गई है कि जो डिफ़ाल्टर है उनको यह पुविधा नहीं दी जाएगी । माननीय उपसभाध्यक्ष महोदय, जब कोई गरीब ग्रादमी ग्रपने सीमित साधनों के कारण या गरीबी के कारण ऋण लेने के बाद चुका नहीं पाता उसे तो यह सुविधा मिलनी चाहिय, वास्तव में वहीं ऋण की माफ़ी का हकदार है । आपने उसी आदमी को इस सुविधा से वंचित कर दिया है ग्रौर यह कहा है कि जो ध्यांक्त डिफ़ाल्टर है, जिसने ऋग लिया था ग्रीर किश्त जमा नहीं करा पाया है, उसको यह सुविधा नहीं दी जाएगी । मैं नहीं समझता कि वास्तव में जिसे कोई सुविधा देनी है, उसके लिए यह बात की जा रही है बल्कि यह तो शब्द जाल मे फ़ंसाया जा रहा है, आंकड़ों के जाल में फ़ंसाया जा रहा है। कहने के लिए हम यह कह मकते कि हमने 10 हजार रुपये तक ऋण भाफ कर दिया है, वास्तव में हम चाहते हैं कि उनको लाभ न पहुंचे । इस प्रकार से 10 हजार रुपये के ऋण का ढिढोरा पीठा गया, वास्तव में जो लाभ की वात है वह नाम-मात्न है बल्कि नगण्य है । यह सब कंडीशंस इस में से हटाई जानी चाहिये और बिना किसी शर्त के जिस गरीब स्रादमी का 10 हजार रुपये का ऋण माफ़ किये जाने का वायदा किया गया है, बहु पुरा किया जाना चाहिये ।

बजट ग्राने के बाद उसी रात से पेट्रोल, डीजल और टायर इत्यादि मदों के भाव बढ़ गये । यह तीनों मर्दे ऐसी हैं जो सीधे ग्राव।गमन की साधनों की लागत को बढ़ाती हैं। रेल भाड़े में पहले ही वृद्धि की घोषणा की जा चकी थी जिसके कारण रेल के माठ्यम से

जितना सामान ग्रीर ग्रावश्यक उपभोग की वस्तुएं हैं सभी चीजों की कीमतों में वृद्धि होना निश्चित है। डीलज की कीमत बढ़ने से सड़क मार्ग द्वारा जो चीत्रें आती हैं उनकी कीमत बढ़ना निश्चित है। इन कीमतों के बढ़ने का सीधा ग्रसर दैनिक उपभोग की वस्तुओं पर पड़ गया है और पड़ेगा । वैसे तो 100 दिन के अन्दर की बात कही जा रही थी कि मंहगाई नहीं बढ़ी है, मंहनाई कम हई है, चीजों के मुल्य घटे हैं । मैंने एक मतारांकित प्रक्र संख्या 493, 16 मार्च. 1990 को पूछा था । मैंने यह जानना चाहा था कि नवम्बर मास के जो मुल्य सूचकांक हैं ग्रौर मार्च के पहले जो सुचकां के हैं उनमें जो आवश्यक वस्तुएं हैं उनके मूल्यों में कितना अन्तर है । मैं आपको बताना वाहता हूं कि इन 100 दिनों के अन्दर जिन ग्रावण्यव वस्तुश्रों के भाव बढ़े । यह भाव 100 दिन में ब्रावश्यक वस्तुयों के बढ़ चूके थे और इस बजट से जो और प्रभाव पड़ेगा उससे गरीब आदमी पर बड़ा प्रतिकृल असर पडेगा । बाजरा जिसका थोक मूल्य सुचकांक 124.7 था नवम्बर, 1989 में वह फ़रवरी, 1990 के अन्दर बढ़ कर 135.9 हो गया यानी 9.4 की वृद्धि हुई । चाय जिसका थोक मूल्य सूचकांक नवम्बर, 1989 में 298.7 या वह बढ़ कर के 309.5 हो गया यानी 10.8 की बुद्धि हुई। यह डाटा माननीय खाद्य आपूर्ति मंत्री जी का किना हुया है। में अपनी तरफ़ से कुछ भी नहीं बोल रहा हुं। तमक जिसकी गरीब से गरीब ग्रादमी को आवश्यकता पड़ती है उसका थोक मूल्य सूचकांक 154.3 था जो थढ़ कर के 158.2 हो गया यानी 3.9 की वृद्धि हुई ! सरसों का तेल है 141.1 जिसका योक मुल्य सुचकांक था बढकर 142.5 हो गया, यानी 1.4 की वृद्धि हुई, भारियल का तेल है 172.3 जिसका थोक मूल्य सूचकांक या बढ़कर 182.2 हो गना यानी 9.9 की वृद्धि हुई । मूंगफली का तेल है जो हर एक के घर में खाने के काम में ग्राता है जिसका 166.7 थोक मुल्य सूचकांक या बढ़कर 174.0 हो गया यानी 7.3 की वृद्धि हो गयी ! जिजली का तेल है जिसका योक मूल्य

स्वकांक 164.7 या बढ़कर 204.0 हो गया यानो 39.3 की वढि हो गयी। मटर जिसका 204.4 योक मल्य सचकांक था 207.3 हो गया यानी भ्रावझ्यक उपभोग की जो वस्तुएं हैं इनका बोक मुल्य सूचकांक किस प्रकार से बढ़ा है ग्रह इस सारिणी के माध्यम से और जो सरकार के माननीय खाद्य ग्रीर प्रापति मंत्री ने जो उत्तर दिये हैं उनसे स्वयं पता चलता है कि सी दिन में भी भाव कॉफी बढ़ गये हैं और इसी प्रध्न के ग्रंदर मैंने पूछा था कि खुदरा भावों के यंदर कितनी बढोस्तरी हुई है। बहुत सी वस्तूएं ऐसी हैं जो दंनिक उपभोग की वस्तूएं हैं । खुदरा मूल्य काफी हद तक बढ़ चुके हैं । गेहें का श्रीसत खदरा मल्य इन सी दिनों के ग्रंदर . 3 प्रतिणत वढा, वाजरा जिसके धोक मूल्य सूचांक का मैंने अभी जिक्र किया, इसका 7.4 परसेंट बढ़ा । मूंग का खुदरा भाव 4.2 परसेंट बढ़ा, मछली का खुदरा भाव 1.2 परसेंट बढ़ा, चाय का थोक मल्य सूचकांक 3.6 प्रतिशत बढ़ा और खुदरा मूल्य सूचकांक 2.4 प्रतिशत बढ़ा । नमक के बारे में मैंने ग्रभी जिक्र किया कि उसका खदरा मूल्य सूचांक 9.6 प्रतिशत वढा । सरसों के तेल का .9 प्रतिशत खुदरा मुल्य सूचकांक बढ़ा और थोक मुल्य सूचकांक 1 प्रतिशत बढ़ा, नारियल के तेल का थोक मूल्य सुचकांक 5.7 प्रतिशत बढ़ा और मूंगफली के तेल का खदरा मूल्य सूचकांक 4.4 प्रतिशत वढा माननीय उपसभाध्यक्ष ती, इससे ग्राप ग्रंदाजा लगाएं कि सी दिन में जिन चींजों का ढिटोरा पीटा गया कि यह रोजमर्रा की काम आने वाली चीजें सस्ती होंगी और ये माननीय मंत्री जी खुद बता रहे हैं कि इनके भाव इतने प्रतिशत बढे हैं ग्रीर यह बजट उन भावों को उसी दिन से प्रभावित कर रहा है तो 15 दिन के बाद जब हम ग्रांकडे देखेंगे तो लगता है इन वस्तुओं के भाव आसमान छने लगेंगे । इसलिए में यह ग्राग्रह करूंगा कि जो बढ़ोत्तरी डीजल पैदोल, टायर श्रादि पर की गया है जिनसे झावागमन के सावनों की कीमतें एकदम बढ जायेंगी. इनको भी कम किया जाये, सीमित किया जाये ।

322

[डा॰ ग्रवरार ग्रहमद खान]

दसरी बढोत्नरी बडी ग्राश्चर्य वाली है जो खास तौर से डाक खर्चों के वारे में को गयी है। कोई भीं गरोब से गरीब ग्रादमी या जो मजदूर वर्ग से है जो ग्रपने वर से कोगों दूर जाकर मेहनत मन्री करता है वह भी कम से कम अपने बीबी बच्चों को लिखता है, पोस्ट कार्ड का उपयोग करता है । लेकिन उस पोस्ट कार्ड की कीमत को भी 40 पैसे से वढाकर 60 पैसे वर दिया यानी: 50 प्रतिशत को वदि कर दो है। मझे समझ में नहीं खाता है कि किस प्रभार का लागिक है। जो खेतदेंगीय पत्न है जिसका चाहे ग्राम ग्रादमी हो, चाहे मध्यम वर्ग का कहें चाहे गरीब ग्रादमी हो, प्रत्येक इसका उपयोग करता है उसकी कीमतें बहु दे हैं। इसी प्रकार के जो अपर लेविल पर पोस्टल एक्सपेंसेन हैं उन पर वढाया जाये तो वह उचित लगता है लेकिन जो पोस्ट काई हैं, अंतदशीय पत्र हैं, गरीब से गरीव ग्रादमी झम्मी झोंपडी वाला आदमो, हर श्रेणो वरा यावमी जिसका युन करता है उनकी कीमतें बढ़ा देना. मझे नहीं लगता कि जनता दल की सरकार जनना दल के मैनी फैस्टो को पुरा कर रही है।

इसके साथ ही साथ एक झदमी की मिनिमम रिक्वायरमेंट रोटी, कपडा और मबान की है। उन्होंने न रोटी को छोडा, न कपड़े को छोडा और न मकान को छोडा । अभी मैं जो प्राइस इंडेक्स है वह ग्रापको बता रहा था। उसके भाष्यम से जो भी दैनिक उपभोग की चीजों हैं उनकी कीमतें अपने ग्राप वढ़ गयें। हैं कपड़े के लिए ग्रापने धाने को नहीं बक्शा, उसकी कीमनें बढ़ा दी और मकान के लिए ग्रायरन, स्टील ग्रीर सीमेट दोनों के भाव इन्होंने बढ़ा दिये । तो रोटी कपडा और मकान की जो मिनिमम रिक्वायरमेंट थी उनकी, कीमतें वदाने में भी कोई कसर नहीं फोड़ें है। जो मध्यम वर्ग का प्रादमी है उस पर इनसे बटन ग्राधिक भार पड़ा है।

महोदेय, एक चीन की वडी प्रशंसा की जा रही है कि स्वर्ण नियंवण कानून को हटा दिया य्या है महोदय, यहां

रोजाना नये कानून बनते हैं. समय बदलता है परिस्थितियां बदलती है तो उनके अनुसार नये कान्नों की आवश्यकता महसूस होती है। प-स्थितियों के बदलने से पूराने कानून अपने आप बेकार हो जाते हैं। यह जो कानून आज हटाया है, यह भरिस्थिति और समय के अनुमार ही था। यह 1963 के ग्रंदर मोरारजीभाई ते इस कानन को बनाया था। लेकिन उस समय इस कानून की आवश्यकता घी । ग्राज परिस्थिति और समय के अनुसार इस कानून की आवश्यकता नहीं रही थी. लगभग ग्रप्रांसंगिक हो गया था, तो इस कानून को हटा दिया गया । इसमें कोई बहुत वडा तीर मारने वाली बात नहीं है। और क्षाक भी अगर तीर मारने वाली बात थी, जो-ब्राज के जो प्रधान मंत्री हैं, उन्होंने धाज से तीन साल पहले कई बजट पेफ फिए हैं, तभी हटा दिया होता । लेकिन उसमें कोई ऐसी महत्वपूर्ण वात नहीं थी। इसके ग्रंवर समय और परिस्थितिनों के शंनुसार जो आवण्यकता है, उसके मुताबिक नए कानून बनाते हैं, पुराने कानूनों को रह कर दिया जाता है। तो उसके मुता बक यह स्वर्ण नियंत्रण कानून हटाया है ।

खास तौर से इस बजट में जो सब से खराब बात मुझको महसूस हुई, वह वात यह थी कि इसमें शहर ग्रीर गांवों वालों के बीच में खाई डालने की कोशिश की गई है। पतानहीं कि जो बजट इस दुष्टि से बनाया है, जैसे शहर वालों के प्रति वायस्ड होकर वनाया हो, शह वालों के प्रति कोई दुर्भावा 'रखकर वनाया हो या शहर वालों को प्रेरित किया जा रहा हो कि 42 साल वाले पूराने गांवों में जाकर रही । अगर यहां रहेंगे तो आपको हर चीज के लिए यह भोगना ही पड़ेगा, हर चीज् की कीमत आपको वढी हई महसूस करनी ५डेगी ।

यह सब मैं आपको इसलिए अर्ज कर रहा हूं कि पैट्रोल की कीमत बढ़ने से अहर में रहने वाला हर आदमी जो दो-पहिया, चाहे वह ल्युना, स्वटर या मोटर-माईकिल रखता हो, पैंट्रोल की कीमत बढ़ने ले उसके घर का तो सौ रुपए महीने का खर्चा कम से कम बढ़ हो गया है।

323

दैनिक उपभोग की चीर्जे जो बाजार में प्राती हैं, उसकी कीमत बढ ही गई है. कपड़ा जो पहनता है, उसकी क्रीमत बढ़ ही गई है, मकान अगर उसको बनाना है, तो उसमें ग्रायरन ग्रौर स्टील की कीमत और दुनिया भर की चीजों की कीमत बढ़ने से उसकी कीशत बढ ही गई है। उसके ग्रलावा जो मध्यम वर्गका आदमी है, जिनके लिए किसी जमाने में विलासिता की चीजें समझी जाती थें, लेकिन ग्राज शहर में रहने वाले उस व्यवित की वह ग्रावश्यकता है । उन श्रावश्यक वस्तुश्रों की कोई चीज बाकी नहीं छोड़ी है, जिस पर कि उन्होंने टैक्स नहीं लगाया हो, चाहे उन वस्तुओं के ग्रंदर किसी भी प्रकार की वस्तू हो, चाहे वार्शिंग मशीन हो या रेफिजिरेटर हो, या इलैक्ट्रानिक सामान हो, रंग-रोगन हो, जैम हो, मुख्वा हो, टेलीफ़ोन हो, स्कूटर हो, मोटर-साइकिल हो या एल्यूना हो, यानी शहर में रहने वाले ब्रादमी की यह नैयेसिटी है, लकजरी नहीं है। यह विलासिता नहीं है, यह उसकी आवश्यकता है। लेकिन इस प्रकार से उसके गले को दबोचा है कि अपाज शहर में रहने वाला आदमी या करवे में रहने वाला ग्रादमी तडप रहा है।

महोदय, ग्राज जो छाल हैं, जिनको इस सरकार से बड़ी ग्राषायें थीं, वह भी इस वजट को देख कर बड़े निराण हुए हैं । ग्राज मूल्य सूचकांक इस वजट के कारण बढेंगे ग्रीर बढ़ रहे हैं । उसने छात्र भी किसी भी भाने में ग्रछूते नहीं रहे । ग्राज पढ़ने वाला छाल जो छात्नावास में रहता है, ग्रगर महीने भर के बाद वह मैस का भुगतान करेगा, तो निण्चित रूप से 25 से 30 रुपए का भोजन में कन से कम उसे ज्यादा भुगतान करना पड़ेगा । मैस में मिलने वाला खाना उसको मंहगा मिलेगा ।

वह छात्र अगर कहीं रोजगार के लिए चिट्ठी डालेगा या रोजगार के लिए फ़ार्म भरेगा, तो जहां उसको तीन रुपए का टिकट लगाना पड़ता था, आज उस वेरोजगार छान्न को "पांच रुपए का डाक टिकट लगाना पड़ेगा । जो किसी ग्रावागमन के साधन से, ल्यूना से या स्कूटर से पढ़ने जाता था, जहां उल्का सौ रुपए के पैट्रोल से काभ चल जाता था, ग्राज उसे 150 रुपए का पैट्रोल डालना पड़ेगा । यानी कि जो चात महसून कर रहे थे कि सरकार हमें रिलीफ देगी, इससे हमें मदद भिलेगें, तो उनको इससे बड़ी परेषानी हो गई है ग्रौर उनका काफी सहंगापन इससे बढ़ा है।

महोदय, फिक्षा पर जो कूल 865 करोड़ रुपए खर्च करने का प्रावधान रखा है, शिक्षा के महत्व को देखते हुए यह अत्यंत ही कम है, क्योंकि आज हमारा सारा ढांचा, चाहे प्रशासनिक ढांचा हो, वाहे आधिक ढंचा हो, उसकी अगर कोई नींव है, तो वह शिक्षा है। उसके महत्व को हम भकार नहीं सकते अगर इस देश को बुनियाद है, तो वह शिक्षा है और उस शिक्षा पर मात्र 865 करोड़ रुपए का जो प्रावधान है, उसके महत्व को देखते हुए नगण्य के बराबर है। उमको बढ़ाना चाहिए । उसरे भी जो सामान्य शिक्षा के लिए रखा है, वह सिर्फ़ 290 करोड़ रुपए हैं, जब कि गत वर्ष यह 329 करोड़ रुपए था ।

एक बात और भाननीय वित्त मंती जो ने कही है कि जव वह छह महीने बाद घाटे की समीक्षा संसद के अंदर करेंगे। मुझे तो उनकी नीयत पर शक हो रहा है कि समीक्षा के नाम पर या बजट घाटे की स्थिति संसद में बताने के नाम पर छह मास बाद वह कोई दूसरा बजट नहीं ले आये और फ़िर दुवारा इस गरीब और मध्यम वर्ग पर कर न लगा दें।

तो यह वात प्रशंसा की नहीं है, मुझे तो बड़े साश्चर्य की यह बात लगती है कि कहीं इस छह भहीने के नाटक के जाल में दुबारा फ़िर छह महीने के बाद कोई कर धारोपन तो करने नहीं जा रहे हैं।

महोदय, इसमें भुगतान संतुलन की बात भो कही गयो है महोदय, भगतान संतुलन का जो घाटा है वह एक चिंता का विषय है। उसके लिए पूर्व सरकार ने लगातार प्रयास किया था कि किसी प्रकार से हमारे निर्यातों में वृद्धि हो श्रीरश्चायातों में कमी हो । उसी के परिणामस्वप

# [ड ० भवरार महनद खान]

1987-88 में जो 26.4 प्रतिशत का हमारा निर्यात था वह 1988-89 में 28.9 प्रतिशत हुग्रा और ग्रप्रैल, 89 के दौरान 38.3 प्रतिशत हुग्रा । यह हमारो सरकार ने लगातार बढ़ाने का प्रयास किया और आयात जोकि 1988-89 में 25.09 प्रतिशत हो गया था, 89-90 के 9 महीने में ग्रप्रैल से सित-म्बर तंकं 20.7 प्रतिशत हिया । तो इप तरह उन सर तार ने बराबर निर्यात को बढ़ाने और आयात को घटाने का प्रयास हिया जिन्नसे भुगतान संतुलन का घाटा ठीक हो सके ।

महोदय, इस बजट के ग्रंदर जो राहत दो गया है, उनमें से अधिकांश राहत ऐसी हैं जिससे कि उद्योगपति या पूंजीनति को फायदा मिलता है । उससे गराब का कोई लेत-देन नहीं है । मान्यवर, एह राहत तो ऐसी है जिसके तहत फीचर फिल्म के उत्नादन कर कों कर पुक्त जिया गया । महोदय, आप जानते हो हैं जि फीचर फिल्म बनाने वाला मादमा करोडपति से कम नहीं होता। तो उतके उत्पादन कर को करमक्त िया गया है जिसके कारण 8 फरोड़ का रेवेन्यू हमें कम मिलेगा । इसते फीचर फिल्म देखने वालों को कोई फायदा नहीं मिलेगा क्योंकि उसमें पिक्चर हाल का जो रंटरटनमेंन्टं टैक्स देना पड़ता है, वह तो स्टेट गवर्तमेंट का होता है ग्रीर ग्रान टिक्टि कम करने वाले नहीं हैं। इस प्रकार इामें पंजीपति को फायदा पहुंचाया गया है ताकि गराव जनता को । इसके अन्तवा बहुत-स' ऐसा चीजों को फायदा दिया गया है जिनसे कि आम ग्रादमी को कोई फायदा नहीं है। महोदय फतने लोग कॉफी पीने वाले होते हैं, शितने लोग अवार खाने वाले होते हैं? इस तरह इसमें अहने को तो कहा गया है कि फायदा दिया गया है, लेकित उस फायदे का ग्राम श्रोदमी से कोई मतलब नहीं होता है और अगर मतलब हो ता है तो उस ज लाभ सोधे प्ंजीपति को पहचता है।

महोदय, प्रतिरक्षा व्यय इस वर्ष बढाकर 15,750 करोड रुपए कर दिया गया है स्रीर गत वर्ष से इस वर्ष में 8.6 प्रतिशत की वृद्धि की गयें है । पहले प्रतिरक्षा व्यय पर 14500 करो रुपया का प्रावधान था, उसको ग्रव 15,750 करोड किया गया है। हमें यह प्रतिरक्षा व्यय बढाना पडता है, श्सका क्या कारण है ? महोदय, कुछ ॥स तरह को परिस्थितियां जो सरकार की नीति-रीति पर निर्भर होते। है. भेरकार, की योजना पर निर्भर होते' है, सरकार के काम करने के ढंग पर निर्भर रहती है जिस जारण हमें इस वर्ष को बढाना या घटाना पडता है । अगर सर गर इस प्रकार की रोति-नोति अपनाये जिससे कि किसो प्रधार का टेंसन नहीं तव मैं समझता हं कि इस खर्च की बढ़ाने की जरूरत नहीं है लेकिन आज ये 15,750 करोड इपए हा प्रावधान रखना पडा जिसके लिए हमें इबर-उधर से कर लगाने गडे। ये प्रावधान करना पडा क्योंकि भाषमीर के ग्रंदर ग्राज एक गंभार समस्या खडें हो गरो है। आज पंजाब जल रहा है, उसके कारण हमें यह प्रावधान रखना पडा । आज तोन महोने से जाश्मीर और पंजाब में ग्राग लगी है। सारे देश इससे चितिन हैं। यह बहुत हो विचारणीय प्रश्न है । महोदय, वह पंजाब जिसमें कि भव आतंकवाद णुरु हुत्रा तब उसे खतम करने के लिए हमारे राजनीतिक और गैर-राजनीति ह लोंगों ने अपनी बलि दी, फुर्बानो दे, वह पंजाब जिससे आतं ज्वाद मिटाने के लिए हमारं। पूर्व प्रवान मंत्री श्रीमतो इंदिरा गांधें ने अभनी जान को कुर्वानी दी । वे खुद टूंटीं, लेकिन देश की नहीं टूटने दिया । वह पंजाब जिससे ग्रातं वाद खत्म करने के लिए हमारे पूर्व प्रचान मंत्री श्री राजीव गांधी ने लाल किले पर खडे हो हर कहा कि. "यदि पंजाब के लिए बलिदान चाहिए, कुर्बानी चाहिए तो मैं देने के लिए तैयार हुं।" तब जाहर नवम्बर, 89 के ब्रंदर यह आतंक बाद कुछ सिमंट पाया था। नवम्बर, 89 में हमने उस पर उतना नियंत्रण कर लिया था कि पंताब के 240 थानों में से 66 थाने ऐस थे जहां मातं त्वाद को कुछ छुटपूट घटनाय होतो

थी । महादय, जी 12 जिले पंजाब के है उसमें से मात 3 जिले ऐसे थे जहां की ग्रातं । वाद की छूटपुट घटनाये होतो थी । लेकिन ज्योही दिसम्बर, में यह सरकार बनी और जिस प्रकार के वक्तत्य इन्होंने दिए, जिस प्रकार से पुलिस को डिमोर-लाइज किया, जिस प्रकार से आतंकवादी को बढावा दिया उससे पंजाब की हॉलत बिगडी है। महोदय, मैं पंजाब का का एक एडेटोरियल पड रहा था कि किस प्रकार से वहां पंजाब में दिन दहाडे पुलिस वालों की हत्यायें हो रही है, किस प्रकार से यहां ग्रागजनी हो रही हैं, किस प्रकार के वहां के लोगों को उठाकर ले जाया जाता है, किस प्रवार से हिन्दों के राष्ट्रीय गीत और हिंदी की पढाई को बंद कराया गया, किस प्रकार से यह घटनायें बढती चला जा रही हैं आमी 7 मार्च को किस तरह से अहोहर के ग्रंदर गोलांकांड हुआ, किस तरह से खून खरावा हुआ, जिसमें तीस आदमियों को मौके पर मार दिया गया, नीस झादमी को घायल किया गया, जिनमें एक ग्रादमी कल मरा और किस तरह से बम विस्फोट हुन्रा । यह जोकुछ भीपंजाब में हुन्ना, सरकार की गलत नीतियों के कारण हुआ है।

महोदय, इसी तरह से कण्मीर के श्रंदर हुग्रा । जब कश्मीर के मुख्यमंत्री ने साफ लफ्जों में कहा था कि जगमोहन को हमारे यहां मत भेजिए तो क्या 81 करोड की आबादी में कोई दूसरा आदमी राज्यपाल वनाकर वहां भेजने के लिए नहीं था, एकमाल जगमोहन ही था, जो उन्हें भिजवा दिया । उस दिन गृहमंत्री जी ने अपने वक्तथ्य में कहा जब उ से प्रछा गया कि क्यों ग्रापने जगमोहन को भेजा तो बह बोले कि अगर हम दूसरे ग्रादमीं को भेज देते तो तीन महीने उसको कश्मीर को समझने में ही लग जाते । वाह मंत्री जी, ग्रापने खूब कहा श्रीर तीन महीने में जाकर कग्मीर में क्या; पूरे देश में ग्राग लगा दी । अगर दूसरा खादमी जाता, चाहे तीन महीने उसे कण्नीर को समझने में लगते, लकिन यह हालत तो कश्मीर की न होती, यह हालत तो देश की न होती, हमारे जो पड़ोसी देण हैं, उनकी इतनी हिम्मत तो न बढ़ती,

इस सबके कारण ग्राज वजट की हर मद पर गरीव जनता को भगतना पड रहा है। यह हमारे जो सीमावतीं इलाके हैं, वहां जिस प्रकार से दूसरे दशों के हासले बढ रहे हैं, जिस प्रकार से आतंकवादी कार्य-वाहियां वढ रही हैं, उसकी वजह से यह कर लगाने पड़ रहे हैं, बजट के प्रावधानों को बढाना पड़ रहा है। यह सब किस कारण से ; यह सब सरकार की गलत नीतियों के कारण से, सरकार के गलत फैसलों के कारण से ग्रीर इन गलत फैसलों को भुगतेगी देशकी जनता, गरीब झादमी। यह पांस्टकार्ड पर कोमत बढाकर, लिफाफों पर कोमत बढाकर, पैट्रोल पर कीमत बढाकर, डीजल पर कीमत बढाकर, श्रीम आदमी का जीवन दूभर कर दिया है। फैसले गलत करें झाप, देश में झांग लगायें ग्राप, पंजाब में ग्रांग लगायें, कश्मीर के संदर जगमोहन को ग्राए भेंजे सौर कर लेगें देश की जनता पर । यह कैसा न्याय है !

सहोदय, मैं कहना चाहता हूँ कि सरकार को अपनी नोति सुधारनी चाहिए अपना रवैया भुधारना चाहिए, जिससे कि कर के प्रावधान कम किए जा सकें, खर्चे घटाये जा सकें । अगर कोई भी ऐसा काम होगा, जिससे दर्जी बढेगा तो कर ता लगेगा ही । इसलिए कर के पीछे जो रहती है, वह सरकार की नीति रहती है, और ग्राज जो कुछ भी हो रहा है, उसकी दोवीं सरकार हैं, उसकी जिम्मेदार यह सरकार है, जिसे मुगत रहीं है गरोब जनता ।

महोदय, मैं बहत जल्दी अपनी बात खतम करना चाहता हूं, लेकिन खासतीर से एक बात जरूर कहना चाहता हू राजस्थान के वारे में, क्योंकिः मैं राजस्थान से ग्राता हं। राजस्थान में खास दो समस्यायें हैं, एक तो वहां का रेगिस्तान, ग्रीर दूसरा वहां पीने के पानी की समस्या बेरोजगारी ग्रीर भृखमरी तो है ही। में जबसे संसद में झाया हं, हमेंणा मैने ग्राग्रह किया है कि राजस्थान मे हर साल दो सॉल में अकॉल पड़ता है। ग्राज से दो साल पहले जिस तरह का ग्रवाल पड़ा था, वह झाप लोगों से छिपा नहीं है ग्रगर उस समय के प्रधान मंती राजीव जी राजस्थान न जाते, तो नौसा करोड़ रुपया राजस्थान पर खर्च न करते, गांव

## डा० ग्रवरार ग्रहमद खान]

गांव, झोपडपट्टो जाकर उनकी मदद न करते, रेलों और टेंकरों के जरिए पानी न भेजते तो शायद राजस्थन के कितने ही ब्रादमी और मवेशी प्रभावित हुए बिना न रहते !। तो जिस राजस्थान में साल, दो साल तीन सॉल में कभी 400 करोड़ कभी 500 करोड़, कभी 700 करोड़ खर्च करना पड़ता है अकाल की अवस्था में, उस ग्रकाल से निपटने के लिए कोई स्थाई समाधान निकाला जाना चाहिए था । मुझे दुख है कि इस बजट में उस राजस्थान के झकाल से निपटने के लिए किसी स्थाई समाधान का उल्लेख नहीं है । इसलिए में ग्रापसे यह आग्रह करूंगा कि उस ग्रकाल से निपटने के लिए, पीने के पानी के स्याई समाधान के लिए कुछ प्रायधान इस बजट में ग्रदण्य रखें, जिससे इस भयंकर समस्या का समाधान हो सके ।

महोदय, अंत में मैं यही कहूंगा कि यह जो बजट है, इससे महंगाई बढेगा क्या, बढ़ चुकी है ग्रीर निरंतर बढेगी । इस ब गट से कोई उम्मीद नहीं है कि इससे कोई रोजगार के साधन उपलब्ध होंगे। यह बजट गरीब ग्रीर मव्यम वर्ग के ग्रादमी का गला काटने वाला बजट है। यह बजट जहर में रहने वाले, करबे में रहने वाले ग्रादमी का जोवन दूभर करने वाला व<sup>ाट</sup> है। मैं माननोय वित्त मंत्री जी से यह कहंगा कि जो उन्होंने प्रस्ताव बजट के संबंध मे रखे हैं, उन पर पुनर्विचार करें भौर ऐसा बजट बनाये, जिससे गरीब ग्रादमी, मध्यम ग्राय वर्ग का ग्रादमी जी सके, पुंजिपति जी सके, शहर का, गांव को श्रीर करने का ग्रादमी जी सके । अगर ग्रापने एक गला काटकर दूसरे को दिया तो क्या दिया ! अगर ग्रापने एक की रोटी छीनकर दूसरे की दीतो क्या दी ! वी इस तरह का वजट हो, जिसने हर बादमी संतृष्ट हो, चहि वह वतनमोगी हों, कर्मचारी हो, चाहेवह काम करने वाला कर्म-बारी हो, चाहे वह व्यवसायी हो, चाहे वह व्यपारी हो, हर ग्रादमी को उससे संतुष्टि मिले, हर ग्रादमी को संतोष मिले तो वह तो बास्तव में बजट है, लेकिन अगर आपने एक का गला काटकर दूसरे को दिया, एक षर कर लगाकर दूसरे को राहत देने की

कोशिश की तो वह्य मैं वजट नहीं मानता। तो मैं इसी ग्राग्रह के साथ कि वे इस बजट पर पुनर्विचार करें ग्रीर राहत के कार्यों में ज्यादा से ज्यादा प्रावधान करें, ग्रपनी बात समाप्त करता हं। धन्यवाद।

श्री खानन्द प्रजाश गौतम (उत्तर प्रदेश): ग्रादरणीय उपसभाध्यक्ष जी, मैं वित्त मंत्री जी द्वारा प्रस्तुत वर्ष 1990-91 के लिए प्रस्तुत वजट का समर्थन करने के लिए खड़ा हुग्रा हूं।

मान्यवर, वर्तमान सरकार जनता की इच्छाग्रों के ग्रनुरूप चनी गई सरकार है। निश्चित ही इस सरकार के सामने कुछ चुनौतियां हैं । देश की जर्जर अर्थ-व्यवस्था इस सरकार को जो विरासत में मिली है वह इसके सामने एक बहुत बड़ी चुनौती है । मान्यवर, मैं कह सकता हं कि वित्त मंत्री जी द्वारा जो बजट प्रस्ताव प्रस्तत हुए हैं, इस चुनौती का सामना करने के लि? एक पहला मजबूत कदम है । प्रस्तुत वजट प्रस्तावों में कीमतों में वृद्धि को रोकने के लिए सरकार की प्राथमिकता और प्रतिबद्धता का ज़िक महंगाई की मार से पीडि़त सामान्य और मध्यम वर्ग के लोगों के लिए एक राहत की सांस है, किन्तु कीमतों में बढ़ोतरी आज भी चिन्ता का विषय बनी हुई है । ग्राम ग्रादमी के उपयोग के लिए डीजल, पैट्रोल की कीमतें बढ़ने से खाद्य ग्रीर ग्रन्थ उप-भोक्ता वस्तुओं के दाम बढने शुरू हो गए हैं । इसके अतिरिक्त तिपहिया वाहनों ग्रीर टैक्सी के किराए में जो वृद्धि हुई है उससे साधारण आदमी वहत प्रभावित हुआ है। वित्त मंत्री जी से मेरा अनुरोध है, यदि संभव हो तो पैट्रोल, डींजल ग्रौर टायर के फुटकर भाव की बढ़ोत्तरी के प्रस्ताव पर पुनर्विचार करने की कृपा करें।

मान्यवर, आर्थिक विकास को ग्रामो-न्मुखी बनाने के लिए बजट का 50 प्रतिशत कृषि विकास और ग्रामीण विकास के लिए लगाए जाने का प्रस्ताव सरकार का सराहनीय कदम है । वर्ष 1990-91 में बजटीय सहाया में ग्रामीण क्षेत्न का हिस्सा 49 प्रतिशत किया गया है, इससे सरकार की नीयत साफ लगती है कि बह निश्चित ही ग्रामीण क्षेत्न के उपेक्षित किसानों और खेतीद्वर मजदरों के

छोड़ा जाना चाहिए। एक बात मैं ग्रापको ग्रीर कहना चाहता हूं कि प्रनुसूचित जाति और जनजाति के लोगों के नाम पर बहत सारे फर्जी कर्जे लिए गए हैं सौर इस तथ्य को नजरग्रंदाज नहीं किया जाना चाहिए क्योंकि इस प्रकार के कर्ज लेने वाले एक भी किस्त की वापसी जान-बझकर नहीं करते हैं। वें जानते हैं कि किसो भो अनसूचित जाति के व्यक्ति के नाम पर जो कर्ज लिया गया है यदि वह उसकी भरपाई नहीं करेगां तो उसी व्यक्ति को भूमि की नीलामी होगी। इतलिए लव्सिडी आदि का लाभ उठाने के लिए उन लोगों ने अनसूचित जाति के लोगों के नाम पर कर्जे ले लिए हैं। मान्यवर, उन लोगों को इस ऋण राहत योजना का लाभ पहुंचाने के लिए मैं माननीय वित्त मंत्री जी से अनुरोध करना चाहता हं िः अनुसुचित जाति के लोगों के बारे में जो यह किस्त वापसी की शत . है उसे नहीं लगाया जाना चाहिए ग्रन्यथा कोई भो अनुसूचित जाति का व्यक्ति जिसने कर्ज नहीं लिया है , उसके खेतों को नीलामा हो जाएगी और वह बेचारा भूखमरी के कगार पर पहुंच जाएगा । महोदय में आपका बहुन अधिक समय नहां लेना चाहता । मान्यवर आज हभारे देश में 50 प्रतिशत अनुसूचित जाति और अनुसूचित जनजाति के लोग रहते हैं । उनके प्रति वित्त मंत्री जी ने अपने बजट प्रस्तावों में बडी उदारता का प्रदर्शन विधा है, मैं इसके लिए ग्राभार प्रकट करना चाहता हूं । सही भायनों में इनके दिल में अनुसुचित जाति के लोगों के प्रति एक अन्छी भावना है, उनको आगे जठाने की इच्छा है और देश के विकास की मुख्य धारा में उन्हें लाने के लिए मंत्री जी ने प्रयास किया है।

अभी-अभी माननीय वित्त मंत्री जी ने घोषणा की है कि डा० अम्बेडकर को अगुवाई में 1956 में जो अनुसूचित जाति और जनजाति के लोग बाँख हो गए थे, उन तमाम नये बुखिस्ट लोगों को अनुसूचित जाति और अनुसूचित जनजाति के समान सुविधायें दी जायेंगी । यह एक बहुत अच्छा कदम है और उन लोगों के प्रति मंत्री जी की सहानभूति का द्योतक है।

प्रति काफी जागरूक है । इसी दिशा में कृषि पर आधारित बड़े उद्योग ग्रामीण क्षेतों में लगाए जाने, लघु उद्योगों थौर छोटे-छोटे गृह उद्योगों के विकास के लिए भी सरकार को अपनी स्पष्ट नीति बनानी होगी । इस दिशा में भी एक नए विभाग का सूजन सरकार ने जो किया है, वह उस इसके प्रति कटिबद्धता का प्रमाण है ।

मान्यवर, भूमि सुधार के कानून को संविधान की 9वीं अनुसूची में शामिल करना, काम के प्रधिकार को संविधान में मूल प्रधिकार के रूप में सम्मिलित करना गरीवी और वेरोजगारी की समस्या के निदान में एक अच्छी पहल कही जा सकती है । इस घोषणा को सार्थक करने के लिए एक व्यक्ति को एक समय में एक व्यवसाय, खेत जोतने वाले को खेत का मालिक बनाना होगा और सम्पत्ति की सीमा भी बांधनी पड़ेगी तथा मूमि की सीलिंग को और मजबूती के साथ लागू करना होगा । मैं आशा करता हूं कि माननीय वित्त मंत्री जी इस दिशा में ठोस एवं सख्त कदम अवश्य उठाने का की रूपा करेंगे।

वर्तमान सरकार के सुयोग्य वित्त मंत्री जी ने राष्ट्रीय मोर्चे के चुनाव घोषणा-पत के अनुसार किसानों, खेतिहर मजदूरों, कारीगरों एवं बुनकरों के जो 10 हजार तक के कर्ज की माफी का प्रावधान बजट प्रस्तावों में करके एक क्रांतिकारी कदम उठाया है, इसके लिए में उन्हें वधाई देना चाहता हं । मान्यवर, यह ऋण राहत केवल उन लोगों तक ही सीमित है जिन्होंने सरकारी और क्षेत्रीय ग्रामीण बैंकों से 10,000 रुपए तक के ऋण ले रखे हैं 1, मैं आपते कहना चाहता हूं कि सह-कारी और भूमि विकास बैंक के ऋण इस योजना में शामिल नहीं हैं । मैं ग्रापसे अनुरोध करना चाहता हूं कि इन बैंकों सेलिए गए ऋणों को भी ऋण राहत योजना में शामिल किया जाना चाहिए ।

वित्त मंत्रो जी ने कहा कि यह राज्यों पर छोड दिया गया है कि वह चाहें तो उन पर विचार करके उनको में अभनो ऋण राहत योजना में शामिल करें । मान्यवर, मैं कहना चाहता हूं कि राज्यों के ऊपर इसको विचार करने के लिए नहीं

## [डा ग्रवरार ग्रहमद खान]

महोदय, हमारे देश में बहुत सें। राजनीतिक पार्टियां हैं । कुछ ग्राज सत्ता में हैं, कुछ पहले सत्ता में थों या ग्राज सत्ता में नहीं हैं, इन सब राजनीतिक पार्टियों को ग्रनुसूचित जाति के बारे में एक सी मान्यता है ग्रीर सभी ग्रनुसूचित जाति ग्रीर प्रनुसूचित जनजाति के लोगों को उचित लाभ पहुंचाने के लिए कुतसंकरप हैं । संविधान के तहत वर्तमान सरकार ने ग्रभी-ग्रामी इन ग्रनुसूचित जाति के लोगों के किए सत्ता में भागीदारी सुनिष्टिवत करने के लिए एक संबधान संशोधन विधेय क प्रस्तुत किया ग्रीर उनके लिए राज्यों को विधानसभाग्रों में ग्रारक्षण को व्यवस्था की ।

मान्यवर, मैं निःसंकोच इस बात को भी कह देना चाहता हू कि शायद यह संबैधानिक व्यवस्था न होती तो अनुसूचित जाति के प्रति सत्ता में बैठे हुए हमारे राष्ट्रीय मोर्चे के लोगों की भावनाएं, चोहे वें विपक्ष में हो, वह सब कोरो ग्रीर निराधार हो रह गई होती । अभो-प्रभी नए राज्य सभा के चुनावों में देखा गया ि कम से जम 75 व्यक्ति नए चुनकर इस राज्य सभा में लाए गए लेकिन किसी पार्टी ने भी अनसचित जाति और अनसचित जनजाति के एक भें आदमी को लाने को हिम्मत नहीं को । तो मैं इहनाचाहता हं कि यदि इसी तरह से हमारी धारणाएं ग्रीर हमारी भावनाएं केवल कहने के लिए होंगी, केवल कागजों में प्रतित होंगी, हम मंच पर कुछ कहेंगे और करते कुछ रहेनें तो निषिचत हो देश का एक बहत बडा वर्ग, जनसंख्या का ए। बहत बडा भाग राजनोतित तौर से विगेस की मुख्यधारा में आने सेवंचित रह जाएगा। सँरकारी पक्ष को मैं कह कहता हूं कि उनके सामने आपा-धार्यः में किसी हरिजन का ख्याल नहीं रखा गया, अन्भूचित जाति क़ों लोगों को भूल गए। विपक्ष में बैठे हुए लोग भी हरिजनों को भूल गए पिछली सरकार जो हरिजनों के लिए हिंहोरा पीटती रहती थीं, विपक्ष में जाते ही वह उनका नाम लेना भी भल गई। ब्रतः तमाम राजनीतिक पार्टियों से मेरा क्रनरोध है कि यह वर्ग ग्रापके सहारेपर

## है, इसमें राजनीतिक चेतना क्रोर जागरुपता लाने की श्रावश्यकता है श्रीर इसे सत्तामें भागीदारी देना भी श्रापका काम है ।

इन्हीं झब्दों के साथ में श्रापका बहुत समय नहीं लेना चाहता। मैं प्रस्तुत बज्ट प्रस्ताबों का हृदय से समर्थन करता है।

SHRi S. K. T. RAMACHANDRAN: Mr. Vice-Chairman, Sir, I am very much grateful to you for providing me this opportunity to make my observations on the Budget presented by the National Front Government. 1 was a worker under the great leader, Kamraj. He was one of the architects of mode<sub>r</sub>n India. His profound commonsense and wisdom helped the nation on so many occasions. He used to say, "that it is not a question of who rules the country; but the question is how we are ruled." So, whenever we assess or whenever we make an assessment of certain things, we <sub>3</sub>h<sub>0</sub>uld not be carrier away by emotion. We should be carried away only by reason. If we think as to who rules the country, then our observations will become biased. So, instead <sup>of</sup> assessing the persons who produce the budget or who run the government, we should consider the budget or we should criticise the budget or we should analyse the budget on  $it_s$  own merits. Sir, Mr. Dandavate is a professor. The whole nation expected from him a lot. He tried to conceive and brought forth nothing. He produced this Budget, but it failed to have any objective. They said SQ many things about the right 'o work. But here it is a myt<sub>n</sub> as far as J°b provision is concerned. The Budget has failed in its objective to provide employment. Job provision is a myth- The Budget is devoid of any radical changes in the fiscal and economic policies pursued so far. Prices would rise as a result of the Budget an<sup>^</sup> there would be price-hike. They said, they posed and they gave an impression in their Manifesto and in their deliberations that they would help the poor, and they would rescue the poor Indian from poverty. And moreover they were

posing as if they were the only Champions of the cause of the poor people, specially the agriculturists. What is given to the agriculturists? The Budget provision is Rs. 1000 crores for loan waiver. Yes, now let us take the case of loan waiver. Only one thousand crore<sub>a</sub> of rupees hav<sub>e</sub> been earmarked  $fo_r \ this \ purpose. \ Their \ own \ estimate$ of the outstanding loan arrears cf farmers is about Rs. 14,000 crores. When Rs. 14,000 crores is the amount of outstanding arrears and if they provide only Rs. 1,000 crores, how is it sufficient? Is it not cheating? Does it not tantamount to deception as far as the poor agriculturists are concerned? Now, let us take it in the other way also. Yes, one thousand crores of rupees have been provided for this purpose. I am sure it is nof sufficient. Not only that. It is not going to reach those who are in need of it. They are putting a rider to it. The wilful defaulters will not have this benefit. Who is to decide a wilful defaulter? What is the norm given to find out the wilful defaulter? I fear, my apprehension is that the poor agriculturist, the poor farmer is at the mercy of the bureaucrats. This will give room for corruption. T<sub>0</sub> get a certificate that he is not a wilful defaulter, he has to grease the palms of those who are concerned. Otherwise, he cannot get it. We know that corruption is rampant in our society. That will play a vital role here also. So, really this is not going to benefit the agriculturists Yes, they have provided one much. thousand crores of rupees for waiving the loans of the agriculturists But there are millions of agriculturists who are not eligible to get loans in the banks or anywhere else from the loan from any of these institutions. Only because they did not borrow from the Government, are they to be deprived of the privilege which the Government wants to extend? Will the Government' come forward and provide something to those good far. mers who never depended upon these institutions for loans? And, there

might have been farmers who would have secured loans from Government ment come forward to P^y them something, give them some incentive by way of a reward or a prize? Unless that aspect is viewed by the Government, there is no legitimate parity in this. The agriculturists who have taken loans are alone benefited. But what about the landless poor people? What about the small land owners? They are really suffering. They are not eligible to get loans from any of these institutions. So they are thrown at the mercy of moneylenders, unauthorised moneylenders. Do you know the rate of interest that they are being charged? When government is issuing loans to these farmers at the rate of 12 per cent or 10 per cent or 14 per cent, these farmers are getting loans from the moneylenders at 60 per cent or 120 per cent rate of interest.

Mr. Vice-Chairman, Sir, I think, you came from an agriculturist family, you may also be coming from a rural area. How these landless labourers and poor agriculturists are being squeezed. You know. During the time of ploughing, during the time of agricultural season, if they want money, they have to reach out to these moneylenders who a<sup>r</sup>e heartless. Their botheration is only money, to accumulate money. They d<sub>0</sub> not have heart. They do not have sympathy. They do not have any virtue. Accumulation and accumulation of money is their only aim. With that end in view, when they are to lend Rs. 100 they give only Rs. 90, and if they lend Rs. 1000, they give only Rs. 900. Then they charge interest for the full amount of Rs. 100 or Rs. 1000, as the case may be, and not for Rs. 90 Or Rs. 900 which they actually lend at the rate of 5 per cent or i0 per cent per month.

Every month the  $P^{\circ \circ r}$  agriculturist has to pay this money. Otherwise at the time of harvest these moneylenders would go to the farmers to

the dues with accumulate^ burden of interest and the principal and the poor agriculturist has to put uP a poor face before him. Reckless they are. Heartless they are. They would plunder the whole harvest and let the farmers starve. When I say this, our Ministers or Memlnei's from the Treasury Benches may say, oh! you ruled the country for the past 42 years. What do you say about this? You see, the Government during the past 42 years has done so' much for this country. In spite of that, we are not able to eradicate all the evils from the country. Still, the successive Congress Governments, in the past forty-two years, have done immens<sub>e</sub> service to the people of India.

339

India is the most populous democracy in the world where the people enjoy the fullest freedom and the fullest liberty. No country in the world can challenge India in regard to its democratic functioning and as the the sustenance of democracy, in this House, yesterday, I told the prime Minister on his face 'You have no right to talk about us; we do not have to learn anything from you because you are a defector'. I have got the right to question the number one  $P^{er \prime \prime}$ son in the country on his face. In n° other country in the world, a person, a citizen, yiill have such a right. In this country, one has the fullest freedom to question the Prime Minister and the other Ministers. We can even question the President. This is the type of democracy we are having. We have the fullest liberty to speak and to write whatever we want. Not only that. We are having a very good judicial system. Hundreds of criminals may be let off, but not a single innocent person will be punished. Most of the criminals, taking advantage of the loopholes in the law, escape. But as I said, not a single innocent person will be punished.

Sir, in the last forty-two years, tremendous progress has been made. Chian's per capita Jncom« is now 343

dollars. We have also caught up with China and our per capita income is now on par with that of China. Some years ago, the position was different. We were very much below, compared with China. We are now on par with China

The friends on the other side as well as the Prime Minister and the Finance Minister were shouting at the housetops. I think, euphoria had gone into their heads. They saw two suns in the sky. They did not realise what they  ${}_w\!er_e$  saying. They did not understand the implications of their words. They  $wer_e$  shouting. were saying that the coffers They were empty, and India was in a debt burden, etc. You say that you have inherited many legacies f:ro:a the erstwhile Government. You say you have in-herited inflation. You <sup>s</sup>a.Y you have inherited price rise. You have in-herited Kashmir. You have inherited Punjab. You have inherited this and that. My dear gentlemen when you say all these things, do you also, at the same time, think of the other inheritances which you have from the erstwhile Government? Please think about that also, what all you have inherited. You have inherited a great democracy of which you should feel proud. We have conducted many fair elections. No other country in the world can boast of so many such fair elections. Not only that. We are a multi-racial and a multi-lingual society and we have the fullest freedom. We have taken India to great heights. I want to pose this question. You say you hav\_e inherited the debit burden. You say yo uhave inherited this and \* that. But you have tailed to find the truth, or, you have failed to tell the truth. Please allow your con-, science to speak. It will tell the truth. But if you give freedom to your tongue, it  $w'^{11}$  say something else.

Gentlemen, have you not inherited an annual production of 172 million tonnes of foodgrains in India? What was the annual production of foodgrains in 1947? It was below 50 million tonnes and three-fold we have

increase^ it. What have we inherited from the British, when we got independence? We had no technology; no knowhow, no means to tap resources. For everything we had to depend upon foreign countries. With such an inheritance, with such a handicap we were able to develop the country and today our country is not only rated as a developing country but it is reaching a stage of developed countries. How many industries, how many irrigation dams did you inherit in 1947? Was there any big industry in India? How many large industries have you now? Are you not proud of our steel industries which are considered to be one of the largest steel industries in the whole world? Bhilai, Durgapur, Rourkela, so many steel plants are there. Are you not proud of our fertilizer industries? in 1947 could you point out any fertilizer industry existing in Now how many fertilizer in-India? dustries do we have? But for these fertilizer industries we had to imporf every grain of fertilizer from outside. Now only g, fraction of it we import. Everything is produced indigenously. Do you know that We produce urea not only from naphtha, not only from other chemical<sub>s</sub> out from coal also. How many of you know about this? We produce urea from coal. In Ramagundam and in Talcher from black diamond we <sup>ar</sup>e producing white fertilizer. Not only that, no where in the world we are having such a big fertilizer industry. We <sub>a7e</sub> producing ferti-lizer from gas also. For the past five years fertilizer industries were coming up like anything. Are you a real lover of agriculturists, are you going to help the agriculturists? This is a mere eyewash. You are shedding crocodile tears. In your budget or in the Eighth Five Year Plan you have not put even a single fertilizer industry. If you do not have a new fertilizer industry now, there is going to be a shortage of fertilizer in another three or four years and then you will have to import it. You do not have any longterm mission. You want short-cut' results, short-term results, 1't only proves that you *<io* not have any

imagination. Then you are boasting that you have waived off loans to the extent of Rs. 1000 crores. Through left hand you giv<sub>e</sub> and <sup>tb</sup>-<sup>rou</sup>gh right hand you take. My friends Tindivanam Venkatrama<sub>n</sub> and Viduthalai Virumbi can understand what I say. I<sup>f</sup> you give through right hand it is a virtue, but this Government gives through left hand. When you use your right hand, your pu<sub>n</sub>ch will be much stronger but whe<sub>n</sub> you use your left hand your punch is not so strong.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): He is a left-hander.

SHRI S. K. T. RAMACHANDRAN. Yes, for you I am a left-hander because you are my friend. I am a lefthander for you. You are a right reactionary,  $yo_u$  are from a chauvinistic party which is doing anything to have power.

Not only that, you have come to power  $i_n$  Tamil Nadu by accident. By getting 30 per cent votes, you have come to power there.

SHRI TINDIVANAM G. VENKAT-RAMAN (Tamil Nadu). Are we discussing the Budget or assessing what is happening in Tamil Nadu. (Interruptions)

THE VICE-CHAIRMAN (DR. G-VIJAYA MOHAN REDDY): please confine yourself t<sub>a</sub> the Budget.

SHRI S. K. T. RAMACHANDRAN. I was going on the right track. My friends distracted me. I am very glad that at least three of my friends are here. I just wanted to inspire them. Mr. Venkatraman was talking. Sc to invite his attention, I said that.

Have this Government not inherited the trend of accelerated rate of growth of exports? Formerly, ten years back, we exported  $t_0$  the tuns of about Rs. 230 crores. Now the growth has reached the level of Rs. 25,000 crores. So there has been ton to fifteen times increase. Not only that, the trade deficit is also gradually declining, if my

### [Shri S. K. T. Ramachandran]

friends would kindly think of the year 1947, we could n'-t export anything because we did not have the knowhow, we did not have the technology. We did not have any industry. How could you export? How could We get into the world market because we did not have the competitive strength to compete with world powers? They wsr<sub>e</sub> industrialised. they were advanced. They weie at the top of the world. We were at the bottom. Through courage, wisdom and by the sagacity of our great leaders, the ship of India has been brought to this stage. Are you not proud of this? Should you not congratulate us But we do not expect your for this? congratulations. At least don't condemn us. When you see the dark side, vou see the bright side also. You should see how in the past 42 years, from scrap India has been constructed into a big palace. Have you not inherited a faster growth in the indigenous production of petroleum products? After allt we were producing not even 8 million tonnes in 1950. Now our production of petroleum products has reached 30 million tonnes. You should see how much we have improved. Are you not proud of your ONGC? Are you not proud of your NTPC? Are you not proUjj of your long stretches of roads? Our railway system is one of the largest in the whole world. How much we have developed our Army! How much we have developed our Air Force! How much we have developed our Navy! Pakistan was thinking of waging its tail to attack India. But what has happened today? Now our Prime Minister, who is also the Defence Minister, says..,

DR. R. K. PODDAR (West Bengal): How is all this relevant t<sub>0</sub> the Budget?

**SHRI** S. K. T. RAMACHANDRAN: Every thing is relevant  $_{10}$  the Budget, Now the Prime Minister, who is also the Defence Minister, is saying that India is prepare<sup>^</sup> to meet any chal lenge. Who is responsible for this preparedness? You say that you have inherited bad legacies, sinister legacies from us. I say that 90 per cent of the legacies are on the brighter tide. But your blind vision has darkened your sight and vou cannot see the truth. I am a disciple of Kamraj. I am a strong votary of that great leader. I can meet any challenge. Whe<sub>n</sub> you come across anything  $yo_u$  should not be biased. You should not be carried away by parochialism, you should not be carried away by chauvinism. You should always think of the country and you should feel that you are Indian first and Indian last. If you think otherwise, you cannot And the truth. So these people say that they have inherited inflation, that they have inherited this and that. But, at he same time, they have forgotten that they have inherited all these great things, all these great virtues and great accomplishments. How co'ild we survive as the greatest nation in the world without them?

#### 6.00 pjvt.

My dear friends, what was the stage of your grandfathers? How did they live then and how do you live ;>ow? What is the difference that has been made in the past \*S ye<sup>a</sup>rs? It was only because of our erstwhile Government that we could reach this stage.

This Government, which poses to be a great lover of the agriculturists, are giving them something with the left hand and axing and taxing and taking away everything from them with the right hand. The only thing they pose is about the waiver of loans. But what about<sup>1</sup> other items like fertilizer subsidy? During our regime the poor agriculturists were given fertilize,, subsidy to the tune of Rs. 4,000 r.rores every year. Our friend. Mr. Das Gupta is here. He is a communist. At least he should appreciate it that every year we used to provide Rs. 4,000 crores as subsidy on fertilizers. But the Congress people never made big postures and said that we have done this and that. In fact, we were providing,

every vear, Rs. 3,000 crores as food subsidy for the poor people of India. Then, there was this fertilizer subsidy of Rs. 4,000 crores every year. If you calculate this, at least, you will see how many crores we used to spend for the poor every year. But now they have reduce^ this. The fertilizer subsidy proposed for 1990-91 is Rs. 1,160 crores whereas last year it was Rs. 4,852 crores. Now, is it not a shame on their part? Under this head alone they have saved Rs. 700 crores. At w<sup>nos</sup>e cost? At the cost of the poor agriculturist. They took away Rs. 700 crores from this head with the left hand. Now, how are you going to support this?

Now, with regard to water resources, water is the most important thing. We want more dams, we want more irrigational facilities. Is this not the time to increase allocation for water resources? Mr. Vice-Chairman, you come from an agricultural State. Won't you agree with me? But what happened in this budget? Last year, the allocation for water resources was Rs. 312 crores but this year they have provided only Rs. 304 crores. So, from water resources-which is an important item and by which the agriculturists get benefit-they have taken away some 10 to 15 crores of rupees.

Last year, for energy we provided Rs. 318 crores. This year they are allocating only Rs. 288 croreg. This is one thing which benefits the agriculturists but here also they are giving a below to the agriculturists and, at the same time, they are saying that they are doing great things for the agriculturists. They are saving that they have provided 49 to 50 per cent of the budget for the agricultural sector. We had crossed 50 per cent during our regime. We are the saviours of the agriculturist's. We are always having only the poor and the downtrodden in our mind. We will never do anything for political purposes. You are hypocrites. You say something and do something else.

You say that you are going to Save the country. Now Kashmir is burning, Punjab is burning. To save Kash mir you have put a Minister incharge of it, thoroughly Mr Fernandes. George When Rome was burning what was Nero doing? He went to Goa to topple the Government there. Are you not ashamed of this Government? I say they are not only seeing two suns in the sky, butthey are wonderful fellows\*-they have two protem speakers in a small, petty State. These DMK people who have assassinated democracy in Pondicherry with the help of the National Front Governor, come here and boast themselves as great flghters of freedom. I challenge. Only Congress can ever save India and solve any problem.

I say: Your days are numbered. History will repeat itself. You know what happened to Janata. It was there only for two-and-a-half years. You will be crushed by your own weight. This is my prophecy. A son of Kamraj will never give a false prophecy. You are going to meet your end very soon..

Thank you.

SHRI S. VIDUTHALAi VIRUMBI; Mr. Vice-Chairman, sir, I thank you for having given m<sub>e</sub> the opportunity to speak on this Budget. *(Interruptions)* 

Sir, my hon. friend concluding his speech, said that the days of th\* National Front Government are numbered. I want to tell our colleague that actually our steps are measured. Therefore, you cannot play as you think. The Government  $w^{iu} = a^{S}t$  till such time the people think that it is working for them.

Regarding the Budget, there is a sharp difference between the previous budgets submitted by the Congress Party and this  $o_n e$ . I support this

Budget. For example, I tell you the difference between the previous one and the current one. To reduce the deficit financing they used to credit oil surplus in the revenue account as if it is not to be repaid. If you go through the present Budget, you will find that it is in the capital account. From this we can And out the sharp difference with which the Budget actually has been prepared. When they put oil surplus in the revenue account, they thought that other people might not be aware of that. But in politics the trick of the trade everybody knows. Now whatever deficit is going to accrue, it has been clearly shown in the Budget itself.

Why does the deficit come? From 1980-81 to the current year the tax revenue actually increased annually by 17 per cent while the revenue expenditure increased annually by 18.4 " per cent. That is, when the tax revenue increased by 17 Per cent and the expenditure Dy 18.4 per cent, this is due to so many factors. May b\* non-plan expenditure has increased because money supply has been increased. When the money supply has been increased, it means inflation is going up. When inflation is goin<sup>^</sup> up, We have to give dearness allowance. What is the dearnes, allowance? It is nothing but a device to protect the real income from eroding by the price hike. When we give the dearness allowance, automatically again the money supply will increase in \*he market. Then inflation goc-s up and it becomes a vicious circle. Therefore. because of this policy the previous Government was unable to curb the revenue expenditure and the non-plan expenditure deficit has mounted to nearly Rs. 13,000 crores. Where would it go? For that we will have to wait for one year, buf I hope that would not b<sub>e</sub> repeated thi<sub>s</sub> year.

Now, where does the external value of the Rupee stand? If my memory is correct, within the three years the l

external value of the Rupee has gone down severely. When we compare it in terms of the American Dollar, it has been reduced by 25 per centrAgainst the British Sterling our Indian Rupee's value has been reduce^ by 36 per cent during the same period. When we compare it with the German Deutschmark, it is reduced by 4a per cent. Against the Japanese Yen the external value of the Rupee has been reduced by 52 per cent. This shows the management of the economy during the previous regime. Now, we have t<sub>0</sub> redeem ourselves from this situation. It is not an easy job. The Finance Minister has to do his work, exert his energy from dawn  $t_0$  dusk. Otherwise what i i'eel is we may reach the gloomy days from which it may be very difficult to come out. We may be like one of the Latin American countries. Fortunately, people understood this and changed the Government. He says he is the disciple of kamaraj. Kamaraj was a very noble man. He was respected by all irrespective of the party to which one belonged. According to me esteemed Kamaraj died because of the Emergency excesses. During his last days he felt too much those things and was unable to bear them. (.Interruptions)

Now, I come to the problems of my State. Out of the excise duties, the States may get Rs. 173 crores extra by devolution. But I want to tell one thing. These Rs. 173 crores which the States will be getting out of the excise duties will be offset by reduction in the Income-tax. Therefore, as far as the State Exchequer is concerned, there would not be any benefit from this Budget. Therefore, I would request the Finance Minister that the devolution from the excise duties to the States should be increased be 5 per cent to 50 per cent from the present 45 per cent. In that case we may get some benefit. Otherwise it will be offset.

As far as Tamdl Nadu is concerned, percentage of investment on industry by the Centre in Tamil Nadu is 4.2'percent while the all-India average, if my memory is correct is 7 per cent. What I want to emphasise is that you should invest more money in Tamil Nadu to offset this imbalance.

Regarding the Defence Budget Increase, I agree with the increase considering the situation prevailing in India. As far as the Director General of Supplies and Disposals is concer-ned, I want to tell one thing with anguish that they purchase items from the small scale industries in South India only to the extent of 4.2 per cent or 4.5 per "cent. They actually concentrate their\* purchases <u>puly</u> in the North India. They totally neglect North East India and South India. I want to express my concern through the Finance Minister to the department concerned, I do not want to blame anybody. If the purchase system itself is wrong, they should see that the system is corrected and due share is given to South India particularly to Tamil Nadu.

During the regime of Mr. Rajiv Gandhi, this- House has passed Small Industries"Development Bank of. India Bill and~ there was a provision in that Bill "If the Industrial Development Bank of India thinks that any business institution is to be taken over in the public interest, they may take it and integrate it with the Small Industries Development Bank of India ." Through this section they wanted to usurp the powers of the State Governments. I request the Government not to do so.

The last point I want to make is regarding excise duties in Tamil Nadu because you have already said that another colleague from my party would also speak on the General Budget. In Tamil Nadu, wet grinder is a good business. May be officers in North India may not be knowing about wet grinder because they have

confused wet grinder with mixie. Mixie is an electric inbuilt mechanism. But as far as wet grinder is concerned, only one motor is fixed to it and for that they are already levying excise duty on it. After having put the excise duty for the motor that has been fixed to the wet grinder, they are levying excise duty separately on the wet grinder. Due to this measure more than 5000 people will become unemployed in Tamil Nadu. Therefore, I request the hon. Finance Minister to see that the excise duty on wet grinder is waived once for all. With these words, I conclude. Thank you very much.

SHRI PAWAN KUMAR BANSAL (Punjab): Mr. Vice-Chairman, Sir, this maiden budget of the new Government seems to be proving right certain apprehensions regarding its capability in macro economic management and the end result of that wo aid be that the rate and the quality of development would suffer. '

Sir, my friend speaking from the other side before me as well as the other hon. Members from that side have talked highly of the Government's steps to reduce the budget deficit. Sir, sometimes statistics like faces prove to be deceptive and that is precisely what we have a glimpse of if you were to have a look at the stated figure of deficit. It has been made out by the hon. Finance Minister in his speech that he would cut down the deficit by resorting to certain austerity measures. Sir, one factor which outrigiy comes tc our notice is DA. We know that one instalment of DA amounts to Rs. 345 crores meaning thereby that in one year DA instalments alone would account for Rs. 690 crores. But the Minister wants us to believe that setting aside Rs. 100 crores for the Purpose would be enough and the rest he would manage by avoiding wasteful expenditure, by resorting to certain savings. Sir, this in fact, gives me~some strange sort of feeling about the capacity of the' Government

### [Shri Pawan Krnnar Bansal]

to think realistically and'-act accordingly. This announcemnt of the Minister, in my opinion, is in fact an indicator of a likely^ sharp increase in the deficit in the days to come. The Government have not really told us as to what measures they are going to take to cut "down expenses. On the contrary, what we find is that the "charter special Central Ministers planes to go to other States to topple the Congress governments. If that is the attitude, if they are on this spending spree, I wonder from which account they would save to make for a big chunk of money which has to be given in the form of deamess allowance.

Sir, the Govenment, we find, is flaunting its commitment to accord priority to rural investment. This musT be welcomed. But again, Sir. I find that this is a mere windowdressing. The stated 49 per cent of the investment in the Central Budget for the rural lector is firstly less than what was promised. It does not eome up to our expectations and secondly, I use the words "a deceptive figure" for the reasons that certain sectors which are not exclusively for the rural areas are included in this. For instance<sup>^</sup> the outlay on electricity, on communication etc. cannot go into this account. And a sum of Rs. 1,000 crofes set aside for debt relief and another Rs. 4"3)00 crores for fertilizer subsidy is all that the Government comes with lb us and this is again an indication, is an evidence ot the bankruptcy In the thinking on the part of the Government on economic issues.

Sir. rambunctious in its victory of sorts, the Government has again been talking high of bringing about some sort of revolution in providing employment to the unemployed. This, in my humble opinion, Sir, is taking tb\* poor youth, the unemployed, the tie prived sections of our society, up the path of milk and "honey and finally, I think the Government would leave them high and dry. Sir, it is mere platitudes that have been used for the youth. It has been said that the Government is going to make arrangements to provide better vocational training and apprenticeship programmes. Mere promises will not suffice-In the last four months, the Government has not come forth with any scheme worth its name which could ensure better employment to the unemployed youth, both in the urban areas as well as in the rural areas. Sir, much has been tried to be made by the Government out of its promise

[The Vice-Chairman (Dr. R. K. Poddar) in the ChairJ

to provide the right to work. This, I musth say, is a good measure on the face of it. But again, it gives us a clear indication of the muddled thinking which is all that the Government is giving the signs of. We have been having contradictory statements from the leaders of the Government as to what they really mean by the right of work as to "what benefit an unemployed would really get once this provision is incorporated in the Constitution. These are the questions which the Government must address itself to before it can even give a semblance of a Government worth its salt.

It is the middle class which is going to suffer most heavily from the ramifications, from the consequences, of the Budget. A middle class officegoer, a worker in the factory, a worker in any commercial establishment, has to travel to his place of work. But in doing so he will be paying through his nose. There has been a sharp rise in the rail fares "and the hike in the petrol price is beyond what anybody expected. The inflationary effect which this rise in the administered prices would have is for all of us to see. ^And the Government takes some sort of "solace in saying that "it has raised the exemption limit for income-tax. This is a specious argument. Who is going to really

## 353 Statement by

benefit, keeping in view the inflationary trends, keeping in view that the inflation is eating into the pay-packets of everybody? And then, Sir, to say that the Budget is savings-oriented is again a travesty of truth is again twisting of facts. The cushion available for tax rebate to enable a middle class man to save out of the earnings will otherwise leave film under severe economic strain, both for his day-today domestic budget and for the days after retirement.

Sir, the Government made much of its declaration to provide cards to everybody in Delhi. ration We all welcome that step. But that again is a half-hearted step. Discrimination has been resorted to in earmarking the various beneficiaries for the" purpose of granting ration cards, ensuring in the process that the dwellers of those jhuggi-jhor.pris who owe allegiance to the Congress, who have sympathy for the Congress, are excluded form the surveys for that purpose. What we really expected from the Government was that we should have had a greater outlay on account of the PDS. The Government should have announced greater subsidies to the different State Governments to enable them to strengthen the PDS. In reply to our questions, we' only hear that it is for the State Governments to do so. If it is for the State Governments to do, what is really there with the Central Government to boast of having provided food at cheaper and subsidised rates to ihe deprived sections of our society? Sir, if we were to go through the speech of the hon. Finance Minister as well declarations of the as the various Prime Minister and other leaders of the Government, we find that there is total confusion in fheir ranks about what the Government propose to do In the days to come in various critical areas concerning the nation's life.

THE VICE-CHAIRMAN (DR. R. K. PODDAR): Can yo'J concluded &\* B few minutes?

57 RS-12

SHRI PAWAN KUMAR BANSAL: I will finish it in a few minutes, Sir.

TB£ VICE-CHAIRMAN (DR. R. K. PODDAR): After the discussion on the Kashmir situation is over, you can speak tomorrow.

Now, the Home Minister to make a statement on the Kashmir situation.

### STATEMENT BY MINISTER

#### Situation in Kashmir

THE MINISTER OF HOME AF-FAIRS (SHRI MUFTI MOHAMMAD SAYEED): Sir, The prevailing grim situation in" Kashmir Valley is the cumulative result of a mix of internal and external factors and inadequate political and administrative response, to a series of developments in the Valley which spurred public disenchantment in the efficacy of political process and administrative machinery to deliver the goods.

The activities of the militants have now acquired a momentum of its own and there has been a fresh spurt in the number of violent incidents and killings of innocent persons. During the current month, upto 23 March. 55 incidents of violence, 68 cases of armed attacks have taken place which took a toll of 61 innocent lives. Some of the prominent persons killed during the last few days include veteram State CPI leader Abdul Sattar Ranjoor. Mir Ghulam Mustafa. Ghulam Nabi Kuller. Ghularr, Hassan Tabassum, a Dy. S. P. (Home Guards) and others. A few prominent members of the minority community including N. K. Ganjoo and Lasa Koul have alsb been killed by the terrorists. Arrangements have also been made to provide security cover to persons who are directly under threat from the terrorists. The militants are sparing no efforts to subvert the State authority by generating fear psychosis among the people in a variety of ways like, persistent threats